SHRI HARI VISHNU KAMATH: Let him consider it.

MR. SPEAKER: The question is:

"That this House do agree with the Thirty-first Report of the Business Advisory Committee presented to the House on the 7th March, 1979."

The motion was adopted.

12.46 hrs.

MATTERS UNDER RULE 377

(i) REPORTED THEFT OF STEEL WORTH ABOUT R5. TWO LAKHS FROM THE PRE-MISES OF JAWAHARLAL NEHRU UNIVERSITY

भी श्रोण प्रकाश स्थाणी (बहराइण): प्राप्यक्ष महोदय, समाचार पत्नो के प्रमुसार विस्ती में जवाहर लाल मेहक विश्वविद्यालय में बन रहे एक नये पुस्तकालय से लगणजा 2 साथ रपये के मुल्द कर हि एक नये पुस्तकालय से लगणजा 2 साथ रपये के मुल्द कर कि है हि प्राप्ति से उस स्ट्रीण से सर्विध्य कागजात भी नायब हैं। इससे सिद्ध होता है कि इस चोढाले में अधिकारी वह प्राप्तित के कर्मचारी भी ज्ञामिल हैं। विला सस्यान में इस प्रकार के घोटाले का होता लज्जा की बात है, सरकार को इसकी तुरन्त जांच करनी चाहिये और दोषियों को दह देने की व्यवस्था करनी चाहिये

(11) NEED FOR PROVIDING AN ADDITIONAL ALL-WEATHER SHIP FOR THE PEOPLE OF LAKSHADWEEP

SHRI P. M SAYEED (Lakshadweep): Sir, I want to mention the following under Rule 377.

Acute hardship is faced by the people of the Union Territory of Lakshadweep for want of conveyance to carry and stock in the Islands the essential commodities and other materials. At present only one all-weather ship to carry passengers and cargo to and from the Islands is available. This problem was further complicated on account of the VIP visits to the Islands during the season, the result being people who are to reach the mainland and Islands are stranded; in fact, even the seemen in Minicry who are wanting to go to Minicoy are stranded. In

order to store essential commodities in the respective Islands and to clear the backlog and the passengers, the existing all-weather ship is unable to cope up and hence the present crisis.

I, therefore, want through you to call upon the Government to arrange an all-weather ship forthwith so as to ease the acute hardship faced by the people of the Union Territory of Lakshadweep.

12.50 hrs.

RAILWAY BUDGET, 1979-89-GENERAL DISCUSSION-contd.

MR. SPEAKER: The House will now take up further disgussion of the Railway Budget.

PROF. P. G. MAVALANKAR (Gandhinagar): Sir, I am happy to be able to participate in this general discussion on the Railway Budget. May I say at the outset that, listening to most of the speeches which I the pleasure of doing in this debate. I carried the impression that instead of dealing with some of the major aspects of railway administration and railway management, many of us, perhaps mevitably seem to go into comparatively minor issues of a train stopping at a particular station water not being available at a particular station and so on and so forth, with the result that within the limited time-we just now from Shri H. V. Kamath's long drawn out remarks hears how difficult it is for us to get enough time for each Ministry-it is difficult for us to deal with major questions of policy within the time allotted to us. So. I am really wondering whether we should not evolve some kind of a device whereby the discussion on the Railway Budget can be divided into two parts-one for general discussion and the second one for every Member to mention the requirements of his constituency.

- [Prof. P. G. Mavalankar]

Otherwise, in the general discussion on the railways, what happens is instead of pm-pointing the attention of the House and through the House of the country, to some of the more pressing problems of the railways, it tends to devote itself to focussing attention on comparatively minor matters. While I am not reflecting on my colleagues, it would have been more meaningful and fruitful both for the railway and the country if some of the important issues were to be high-lighted, which I will try to do within the very limited time at my disposal.

My hon, friend, the Minister, has of course got both bouguets and brickbats, perhaps more bouquets than brickbats, perhaps more bouquets than brickbats. I am not here either to give him bouquets or brickbats; I am here to offer in all fairness and sincereity some of the observations that I want to make on the general administration and the functioning of railways in our country.

Of course he must be congratulated for the fact that he has produced for the third year in succession a budset which is surplus. But he is a Professor of Mathematics, and he warned us the other day when suggested to the Leader of the Opposition, my good friend, Shri Stephen, that he may learn some lessons on mathematics from him. I do not know whether Shri Stephen should do that because sometimes I wonder whether Professor Dandavate is using the trick of mathematical statistics to bring a kind of statistics whereby he can tell the country that he is doing very well! Therefore, when he is talking too much of his mathematics. I am getting a little suspicious. Let him not, therefore, do that and let him, therefore take the opportunity of telling this House that the surplus that he has been able to give the country has been a genuine effort in the direction of making the railways not only self-sufficient but also

capable of generating enough revenues to depend upon the railway surplus rather than on general finance.

I do not want to embarrass my good friend the Railway Minister who is sitting here, I am glad of course that he is here, by praising him for his dynamism, imaginativeness, boldness and freshness which undoubtedly he has injected and projected into both the Budget and the general railway administartion. As one goes round the country, one hears a lot of good words about Prof. Dandavate, and I share them, and I also share the feeling of many people that he has brought in new ideas, new projects new lines, new approaches, a completely good provision of comfortable travel as far as possible classless, what I call one class, travel in the country So far, so good.

And to some extent he has daring which he has shown for example, when he has increased the season ticket rates in the metropolitan cities. He comes from Bombay and he knows he will be facing some difficulty, but he knew he had to be realistic and he has put a portion of the turden on the suburban commuters rather than on the whole population of the country. Therefore, so far as his daring, diligence and determination are concerned. I appreciate them, and I find them to be laudable. Nonetheless in the Budget that he has presented, some distortions and some disabilities have, perhaps inevitably, crept in. I referred just now to the rayised season ticket rates. I hope he will while replying to the debate, reduce in response to the wishes of the Members of Parliament and the country, these rates to a significant extent, at least the extraordinary in which he has put on the season ticket holders. I understand the reason for it but I do not want an agitation to take place in this metter. because I believe, the season tieset has been uniformly low for a jong time. They compare favourably with the bus fares, and if people, as by

bus they have to pay much more. That is true, but my objection is: why should he not have done it earlier and in stages or phases, rather than all of a sudden at one stroke? This is a kind of distortion which I hope he understands.

Then I come to the inadequacies in regard to the timely completion of conversion of lines. In this country, we have nearly 60,000 k.m. of railways. Half of it is in the metre and narrow gauge. The problem is colossal, I can see, but my request to him is this: why not the railway administration at least give priority to those lines which are already well ahead in terms of conversion, concentrate more time and more money on them and complete them on time because every time you prolong these conversions, that involves more finance? You may have allotted a certain amount say in 1972, but because you could not complete it by the target date of say 1978, and you are going on to 1982 or 1984, then inevitably, because of the general rise in costs, the expenditure is going to be much more. So conversion should be done as early as possible.

He must also look at it from the point of view of the larger interests of the nation's defence and frontiers. For example, take the Ahmedahad-Delhi metre gauge line. I do not want to go into details, he knows them well, but I should have thought that if metre gauge has to be converted into broad gauge, he should give more attention and priority to this sector because it goes by the border States of Rajasthan and Gujarat, which are of strategic importance to our country. But before he does that I want him to go into the question of completing the pending con-versions as early as possible, so that the extra moneys can be to that extent economized, because one way of earning wealth is to economise properly. Just as in a cricket match, if the fielders field well, the patsmen cannot make any rips, one way of earning money is by economising so

that if you economise better automatically you have earned to that extent extra revenues for the Government.

About railway finances, I would like Prof Dandavate to take the House into confidence and tell us in some detail as to what kind of negotiations or discussions he has had in the last two years with the Planning Commission with regard not only to getting moneys from the Planning Commission, but also in persuading the Planning Commission not to act as a kind of obstructing agency, not to say an intimidating agency, and prevent the railways from going into certain developmental matters.

I would also like him to tell us what were the allocations in the previous years to the railway administration, not merely these two years. Let him take the period from 1970 onwards. He is showing me book, that is not enough. He must explain the details, how the railway finances are being utilised, because the longer the time, the more difficult it becomes for us Members of Parliament, to find out what exactly was promised in the previous years and whether they were fulfilled in the later years, because we have no time to go into all this. Let him not take advantage of the situation but let him give us an honest picture of the railway finances.

Most Members talk about passenger conveniences, and eightly so, but goods traffic is more important. Let him tell us what the railways are doing to improve goods traffic in terms of making more wagons available, more wagons at the right time, and at the appropriate season. For example, if you do not send wagons at the appropriate time to the sait infinity, then the wagons are as good as not sent. Therefore, production of wagons supply of wagons and use of wagons are very important. In this Parliament I get the impression that Members are talking all the time

[Prof. P. G. Mavalankar]

about passenger amenities, but we should not forget the important thrust that goods traffic has on the over-all development of the railways. That is why I am making this point quickly.

I will take a minute or two on two more aspects which I hope the House will agree are worth looking into. One is the question of the Indian Railways Act. This Act of 1890 has become obsolete, and in many ways it has become out of date. I do not know why Prof. Dandavate, with all his dynamism and freshness, has not had the time to come to this House and get suitable modifications made to this Act, because the whole set_up has changed radically and has been altered, and the context has changed in a revolutionary way, with the result that the Act requires to be almost totally scrapped and a new Act has to come in its place, and I hope that that takes place as early and urgently as possible, so that it fits into the modern requirements.

By the end of this century we want Indian Railways to be not only the largest in Asia, the fourth largest in the world, and the second largest in the world in the matter of railways being state owned, next only to Russia, but also the largest in terms of efficiency, develoyment etc. If that is to take place, he has got only 15 to 18 years. I hope he will continue as Railway Minister again and again. When I say "he" I mean the Railway Minister. Therefore, this requires to be looked into.

About the Railway Board, I do not want to repeat the argument that have already been made, but I feel that it needs to be looked into. It was in 1901 that the Secretary of State at that time asked Mr. Thomas Robertson to produce a report, which he did in 1901. The Railway Board Act came in 1905 and until 1956 the Railway Board went on undergoing a lot

of changes. Since 1956, it has remained as it was, by and large, and the result is that there is a lot of overlordship and heavy bureaucracy because of the Railway Board. I do not want to criticise any official here or there. My point is that the Railway Minister must give an assurance that the railways' administration and management will be so looked into that the bureauratic overlordship and control is bogged down...

13 hrs.

MR. SPEAKER. Please conclude,

PROF. P. G. MAVALANKAR: If you do not want me to continue after lunch I would request you to give me one or two minutes more now. I will finish in 1½ minutes.

MR SPEAKER: Please finish now.

PROF. P. G. MAVALANKAR: As there is no time, I will not go to other questions. At the end, I would only say this that the question of modernisation of the railways, the question of new lines, the question of general staff management and the question of industrial relations also need to be looked into very carefully.

In the remaining half a minute, I would say, as I must represent my constituency....

MR. SPEAKER: Everybody is answerable.

PROF. P. G. MAVALANKAR: There must be a super fast train between Ahmedabad and Delhi via Baroda for the convenience of the general public and also to enable the Members of Parliament to go to their constituencies on Fridays and come back on Mondays to do Parliament work here. There should be an additional train between Bombay and Ahmedabad. Moreover, what is important is that electrifiction must be speeded up in areas where it is needed so that the reliways can function effectively and efficiently.

MR. SPEAKES: Out of 12 hours allotted, we are hardly left with 23 hours. I wil call the Miniter to reply at 5.30 P.M. He will take about an hour.

SHRI C. M. STEPHEN (Idukki): The Opposition must get its allotted time.

MR. SPEAKER: Everybody is covered.

SHRI C. M. STEPHEN: Take, for example, my party. I have given a list of 9 members. 29 minutes are still left for my party. Only 4 members have been called. Others must be called. The opposition is not getting sufficient time. The Opposition must get sufficient time.

MR. SPEAKER: All the time allotted will be given

The House now stands adjourned till 2 O'clock.

13.62 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock.

The Lok Sabha reassembled after Lunch at five minutes past Fourteen of the Clock.

[SHRI RAM MURTI in the Chair]

RAILWAY BUDGET, 1979-80— GENERAL DISCUSSION—contd.

SHRI A. C. GEORGE (Mukandapuram): Mr. Chairman, before you call the hon'ble Member to speak, I would like to point out that just before the House adjourned for lunch the Leader of the Opposition had pointed out that Congress (I) and Congress have got 29 and 30 minutes remaining respectively. We would like to fully utilise that.

SHRI C. M. STEPHEN: Sir, let me also say that when the debate goes on the Opposition must have sufficient time. I checked up, my party

and Congress party have been allotted specified time. Janata Par y has one hour and fifty minutes. My point is whatever time the Minister takes it must be from the Janata party quota and we must have our full time.

समायीत महोबय: ठीक है, स्राप को समय दिया जाएगा।

श्री किरंबी प्रसाद (बांसगाव) . माननीय प्रक्षिण्ठाता महोदय, मैं भाप का बड़ा आभारी हूं कि भाप ने माते-माते सर्वप्रथम मुझे पुकारा वी १वे के लिए !

जो रेलवे बजट 1979-80 का माननीय रेज मंत्री जी ने प्रस्तुत किया है, मैं सर्वप्रथम यह कहना बाहता ह कि जैसी कि जनता पार्टी की बोचित नीति है कि कृषि भीर देहातों का विशेष ध्यान रखा आयता. माननीय मंत्री जी ने उसी के धन्कप काम किया है भीर उन्होंने सर्व सामान्य के हितों को देखते हुए प्रवना काम प्रारम्भ किया है और इन के जो कार्य हैं, वे अनहित के लिए हैं, उस के लिए मैं उन को बधाई देना चाहता हूं। इस देश की रेले एक बहुत बड़ा उपक्रम है और यह विश्व का सब से बढ़ा नियोजन का एक विभाग है। रेल विभाग की जो बार्षिक रिपोर्ट 1977-78 की प्रस्तुत हुई है, उस में बताबा गया है कि इस में 5,896 करोड़ अपने की पूजी सबी हुई है, 15 लाख कर्मचारी इस में कार्य करते हैं. 60,693 किलोमीटर सभी रेखों की लम्बाई है। साम ही साथ जो नियमित कर्मशारी है, उन की ताल में 959 करीड रुपमे बेतन के रूप में देना पडता है। इस से साफ-ताफ पता लग बाता है कि बड़ कितना बड़ा बिनाय है।

मान्यवर, गत वर्ष जब 125 वी वर्षगांठ रेलवे की मनाई गई बी, तो उस बक्त वह कहा गया वा कि अन्-मानित प्रधिशेष 89 32 करोड थी, वह बढ़ कर 126.23 करोड़ हो गई है। यह मंत्री जी ने स्वयं कहा है । यह अपने बाप में एक कीर्तिमान है, एक नवा रिकार है। इसी सिलसिलें में मैं यह भी कहना चाहता हं कि जहां पिछडे इलाको में रेलचे लाइमों को विखाया बाएमा, उस के साब-साथ राजस्व की रिटर्न पर बो बोर दिया गया है, उस से हम सोगों की संका पैदा हो गई है। एक तरफ़ प्राप ज्यादा रिटर्न वाहेंने और दूसरी तरफ़ पिछड़े हुए कोवों का विकास भी धाय चाहते हैं, यह कीते संभव होगा । इस के लिए वहां विश्वेष सुविधाएं वेनी होंगी तभी नयी लाइमों का वाल विश्व सकता है। मुझे मालूम है कि धापको की मोजना बाबोग पर नयी काइनों के लिए निर्मर करना यहता है और जिन साइनों में बाटा होता है, उन साइनों का बाहा देख कर झाप उन्हें छोड़ देते हैं। म्रापने बबट में कई नवी साइनों की बात कही है, यह अपने धाप में एक क्की बात है। मैं सापका स्वान पूर्वोत्तर रेतने की और विभागः बाहरा हूं । यद तक दुर्वोत्तर बाहन के मुख्यस्थ में बोर्ड मबन्बक नहीं थया है । यह विकास मेहहीब MARCH 8, 1979.

[बी क्रिंची मसाव]

सरकार बी देखरेख में ही अभी तक चल रहा है। नोई कमरत मेनेबर यहां नहीं गया है। इस से उस रेक्षचे का काम पिछवा पढ़ा हुआ है।

मान्यबार, पूर्वोत्तर रेलवे में समस्तीपुर से एक छोडी साइन गोरकपुर होते हुए, बस्ती, बाराबंकी तक निसती है। इसको बढ़ी लाइन में बदलने की बात कही नयी है। मैं भाषके आध्यम से कहना काहंगा कि इसकी प्रगति तेजी से की जाए ताकि असम और बंगाल से प्राने वाले सोगों के लिए यह सीधी लाइन हो जाए । सब तक इसकी जितनी प्रगति होनी पाहिए भी बद्ध नहीं हुई है।

इसी रेलने पर शहजनवा से बांसगांव, दोहरीचाट, आजमबढ़ मिलाने वाली लाइन का सर्वेक्षण हुआ था । बह सर्वेक्षण क्यों का त्यों पड़ा हुआ है । इसी कम में में माननीय नंती जी से घात्रह करूंगा कि इस सर्वेक्षण को भी देख कर इस कार्य को जाने बढावें ।

साथ ही साथ मैं यह भी कहना बाहुगा कि रेलवे में मनुष्यित और मनुष्यित धनजातियों के लिए जो अवह निश्चित हैं वे अब तक पूरी नहीं भरी गयी हैं। मैं भापको भावते वे कर बताता हूं कि उनके बारे में क्या क्यिति है ? मैं 1976-77 और 1977-78 की रिपोर्ट से यह सांकड़े सापके सामने प्रस्तुत कर रहा हू कि कितने सोन वास्तव में काम कर रहे हैं। बै धकिहे इस प्रकार हैं--सेड्यूल्ड कास्ट की 1978-77 में 6.1 और 1977-78 में 6 0 प्रतिज्ञत कुल नौकरियों में था। शेड्यूल्ड ट्राइन्स का कुल नीकरियों में 1976-77 में 0.8 और 1977-78 में 0.8 प्रतिक्रम था। इस तरह से हम देखते हैं कि इन जीगों का नौकरियों में प्रतिशत बढ़ाने की बहुत जरूरत है। हम देखते हैं कि वहां बतुर्य जेगी का काम होता है उनमें शेश्यूल्ड कास्ट के नोगों का परसेन्टेज 1976-77 में 84.8 भीर 1977-78 में 83 8 मा लेकिन सेव्युस्ट ट्राइस्स के लोगों का परसेन्टेज इनमें 1976-77 में 1 3 मीर 1977-78 में केवल 1.5 था। इस तरह से कमजीर वर्ग के मोर्गी में बढ़ा इसन्तोष है। मंत्री जी को इस बात पर्स व्यान बेमा पातिए ।

सान्यबार एक बात भी रहे कि यो कर्मवारी मर बाते हैं, उनके भरने के बाद उनके प्राधिकों को सेवा में नहीं किया जाता है । वे सोग सपने लोबो के मरले के बाब कार्यालयों में धनके बा बा कर यक जाते है। अब तक तेवारत कर्मवारी विभाग में रहते हैं तो ने बफायार सिवाही कहलाते हैं लेकिन उनके मरने के बाद उनके प्राप्तितों की कोई सुरका प्रदान नहीं की बाती। इस पर मशी की को शहासुमृतिपूर्वक विचार करना बाहिए।

एक बामना पूर्वीसर रेंसदे के मुख्यालय से सम्बन्धित है। वहाँ 12-8-78 से 11-8-77 राज की सीच प्रतिस्थितिय संस्थे के पर पर कार्यरत के अंतर्वे के मुक्त की एक किया क्या भीर मुख्यी नहीं रके।

मना । इस सम्बन्ध में रेलदे शेष्टि वे शिंह पेलिश्वानी मेजा ना जिसका कि बढ़ा पासन बही किया था पह है। जिन सोवों को वंडी रंका वजा है उनमें से 12 का 14 बेस्यून्ड कास्ट्स और सेस्युस्ड द्वाइन्स के श्रोत भी हैं जिन्हें अभी तक नहीं रखा गया है। इस तरफ भी मली जी को ध्यान देना चाहिए ।

मैं ने माननीय क्रियनारायण की की एक वक्ष लिखा वा कि श्री रामधनी, पुत्र पांचु की रेल सुरक्ता विशेष दल में नियुक्ति न किये जाने का क्या कारण है। उन्होंने मझे जवाब दिया कि उसका सीनां कम मा, इस कारण से उसकी नियुक्ति इस पद पर नहीं हो सकती । लेकिन बाद में पता बला कि उसी के गांव के की सुरेश सिंह, पूज भी जगत सिंह की मतीं कर लिया गया जिसका सीना रामधनी से कम है। पता चना है कि उसने 12 सी रूपया दिया वा । जो सरेश सिंह, पुत्र श्री जगत सिंह है इसका सीना धगर बाज भी बुलाकर नापा जाय तो उसका सीना कम है। मंत्री जी ने उत्तर विया, राम बनी जो सक्षम था, लेकिन मीने की चौटाई में कमी है, इसलिये वह नहीं लिया गया। परन्तु इसके विपरीत को सक्षम भी नहीं है भीर जिसका सीना भी कम है उसको से सिया गया है। यह देख कर मुझे भारत्य हुआ, और में चाहुगा कि मंत्री की प्रपत्ने पत सक्या 78/सिक (ए वी ई) भार भार 5/7 दिनाक 17 फरवरी , 1979 का धवलोकन कर लें भौर इस बात से सतुब्द हो जायें कि मेरी बात कहा तक सत्य है।

इन शब्दों के साथ में भाषको धन्यकाद देता हु, भाषने बहुत इस समय मझे दिया ।

SHRI P. A. SANGMA (Tura) Mr. Chairman Sir, at the very outset, I would like to extend my sincere thanks to the hon. Minister of Rail ways, Professor Dandavate, for having shown good gesture to our region, that is, North-Eastern Region, by bringing forward a proposal of constructing new lines in the 6 Hill States of the North-Eastern Region, I can assure him that this proposal will bring in the hearts of our people a lot of expectations But I would at the same time like to point out that considering the long-standing due and neglect shown to our region, this proposal is not at all adequate if equal justice is to be given to our people. I want to analyse some of the problems and some of the misconceptions that are in the minds of the people here at the Centre, in so far as our region in concerned. The Central leaders have not been able to understand the actual problems of our region. The people in the rest of the country have not yet

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understood the problems and the conditions under which we are living there. There are people who misunderstand us and the people in parts of the country accuse us that we have not come in the fold of the national main-stream. If the people of our region have not come to the national mainstream, we should not be blamed for that, and I think the blame lies with the Centre. If we have not come to the fold of national mainstream today, it is because we have been compelled to live in isolation. Here I may bring to the notice of the hon. Members an interesting point that a majority of th people in our region have not even seen train. They do not know what the train is. Not even 1 per cent of the people in our region have seen other parts of the country. The greatest bottleneck is the transport system and, therefore, every item is so costly in our region. There is another criticism which many people very often speak of us. They say that the hilly States in the North-Eastern region, the small States, always ask for more grants from the Centre; they always want central assistance, and they do not have revenues of their own. I may tell you, Sir, that the cost of development in our region is very high, the people in Delhi or in the rest of the country will not understand that. If one has to construct a small house, even if one kilometre of road has to be contructed by a government agency, everything has to be carried by bullock-carts or by human labour. At certain places, these can be carried by trucks, but this is possible at a few places. Therefore, if a road has to be constructed in our region, it may cost ten to twenty times than the cost of construction in the rest of the country. That is the reason we require more money from the Central Government and we have to depend much on the Central Government.

There is another difficulty with us. We do not have proper means of transportation and the result is that We are not in a position to exploit the

mineral resources. Our region is very rich in mineral resources, in forest products, but because of lack of means of transport, we cannot exploit them; we cannot do anything there. That is why, I have been trying to impress upon this House I did so last year also while participating in the Railway budget and have been saying that from time to time-that it is very important that our region should have proper railway links. I am very happy that the hon. Railway Minster has understood this: this Government has understood this and at least a few kilometres of new railway lines have been given to each of the six hilly States of our region.

While taking up the new schemes, I only wished the hon. Railway Minister would have considered carefully as to which lines should be taken first. In my State, surveys have been carried out in respect of three lines. These are: Gauhati to Barnihat, Jogigopa/ Pancharatna to Daranggri and Goalpara to Mohindrogani.

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): We have taken up Gauhati-Barnihat.

SHRI P. A. SANGMA: I wish that the Railway Minister should have taken either of the two other lines. The other two lines seem to me to be more important. These lead to places where mineral resources exist and can be exploited. The railway lines would have scope for further extension also. The Gauhati to Barnihat line which has been taken this year, ends at that point. It cannot be extended further. Economically, it is not very much viable. I wish, other two lines should have been taken and I would urge upon the Railway Minister to consider this seriously.

Then, I am thankful to the Railway Minister that they are going to construct another bridge over Brahmputra. But there was another proposal, and an important proposal. To the best of my information, the Go-

[Shri P. A. Sangma]

worner of North-Eastern States the North-Eastern Council have made a recommendation for construction of a third bridge over Brahmputra at logigopa/Pancharatna. This bridge ta very important And to my information, the NEC has recommended that this bridge should be constructed on a priority basis I would urge upon the Railway Minister to take up the construction of this bridge so that the other parts of the North-Eastern region which would depend on the construction of this bridge very much have proper development and many more things can also be done

With these words, I conclude

भी डी॰ एसः० भयारे (उस्मानाबाद) समापिन महावय, रेल मल जी ने जो बजट प्रस्तुन किया है, असके लिए वह घर्याबाद के पाल हैं। मगर साथ ही साभ मैं यह कहना चाहना हु कि जिस इलाके से मैं धाता हू——मराठवाबा, वह जब हैदराबाद स्टेंट में था, ता उस समय भी वह आखिर में पहता था, और जब वह 1956 से महाराष्ट्र में धा गया, तब भी वह आखिर में पता की वह आखिर में पता ही हैं। महाराष्ट्र का जिम गित से सरकार उसकी तरफ प्रयान नहीं देती हैं। महाराष्ट्र का जिम गित से और जिस प्रमाण में विकार हो रहा है, उस गित से और उस प्रमाण में मराठवाबा का विकास नहीं हो खाना है। इस लिए वहा पर रिजनल इमवैरेंस की बनसा पैदा हो गई है।

बब तक किसी क्षेत्र में रेल की सुविधा न हो, तब तक वहां किसी प्रकार की सौधोयिक कान्ति, या इडस्ट्रियलाइजेशन समय नहीं है। श्री जय प्रकास बारयण कहते थे कि इस देश में सम्पूर्ण कोन्ति लानी बाहिए। लेकिन जब तक सरकार रिजनल इमवैबैंस को कहीं हटाती है, तब तक इस देश में बार्थिक कान्ति की बान करना निर्यंक होगा।

हमारे यहा लालूर-निर्भ रेलवे लाइन की योजना बहुत दिनो से पड़ी हुई है। यह दुल की बात है कि मंत्री बहुत्व में बात है कि मंत्री बहुत्व में बात है कि मंत्री बहुत्व में अपने भाषण में उसका उल्लेख तक नहीं किया। यह उम प्रांत के लोगो की बदिकस्मती है कि बंधी महोदा ने प्रंपने भाषण में उस लाइन का उल्लेख कर मही किया है। ये चार प्रांगन्द्र एक ही समय बंगूर हुई थी वेस्ट कोस्ट कॉक्फ रेलवे, चनोचानका, बम्माङ-मुबेड धीर लालूर-मिर्ज रेजवे लाइन । 1973-74 में लालूर-मिर्ज लाइन का सर्वेक्षण हुआ। 1 अवद उस समय वह लाइन इकालोमिककी फीबिल वहीं बी, तो देस साल के बाद प्रांग बहुत कुंधार हुआ की हालल में बहुत सुधार हुआ की हालल में बहुत सुधार हुआ है। इस यों में मैं कुंड सांकडे देना चाहना है, जो मैं ने

रेलवे स्टेंशन से प्राप्त किये हैं। वेरे गस धर्मन, 1978 तक के फ़िनवें हैं। लातूर के बारे में फ़िनवें इस प्रकार हैं —

नम्बर बाफ़ पैसेजर्ज	•	3,61,768
धनिन्द .		17,29,022 च्य
भाउटबर्ड पार्सस्य		15,142
इनवडं पासंस्य 👍	•	50,744
बाउटवर्ड गुड्बी बनिन्छ		25,08,975 🖜
इनबर्ड पासंल धनिनन्त्र		17,48,711 %

जब रेलवे को इतना फायदा होता है, तो रेल मती को वह बड़े ने अफसर रालत समझाते हैं कि यह लाइन इकानोमिक नही है। मैं ने इस बारे में लास्टबीश्वर दो पत्र लिखे थे। मती महोदय ने कहा है कि यह बिल्कुल फीबीबल नहीं है, यह अनइकानोमिक है और इसमें इनवेस्टमेट करना गलत है।

प्रगर लास होना भी है, तो उस क्षेत्र को सारे देश के सार बराबरों के स्तर पर लाने के लिए वहा पर उरादा से ज्यादा इनवेस्टमेट की खक्,रत है। ऐसा नहीं होना चाहिए कि क्षिक रेलवे को लास होता है, इस लिए उस क्षेत्र को नेस्केट किया आये। राष्ट्रीय दृष्टिकोण से यह गलत होगा। किसी भी प्रकार की योजना को प्रमल में लाने के लिए राजनैतिक प्राधार नहीं होना चाहिए।

उस छोटी लाइन पर तीन मूगर फैस्टरिया धौर छ खडसारी फ़ैस्टरिया है। किसानो का वो 13 करोड रुपये का माल लातूर के बाबार में भेजा जाना है, धगर रेल की सुविधा हो जाये, दो उसे बायरेक्ट मदास धौर बम्बई में बेबा जा सकता है।

कई व्यापारियों ने सिकायत की है कि उस लाइन पर वैगन्त नहीं चिलते हैं। इसके श्रालावा नैरोमेंब लाइन के इजिन विस्कुल बेकार है। रेनवे के कर्म-वारियों ने मुझे जानकारी दी है कि वें इंजिन तो साल ते पहले के हैं। हमें पता लगा है कि अब बहां पर सोखत इजिन लगाने की कोतिश की जा रही है, लेकिन पता नहीं है कि ऐसा कब किया जायेंगा। हमारी गाडी के बारे में लोग मजाक से कहते हैं कि वह रेलगाड़ी नहीं है, बैलगाड़ी है। वह गाड़ी इतनी बीमी बलती है कि लोग स्टेबन पर बढ़ने के बड़ाये बलती हुई गाड़ी पर सामानी से चढ़ सकते हैं। जब तक नंती महोदय इन बातों को तरफ प्रमान नहीं देंगे, तब तक इस हालत में परिवर्तन नहीं हो सकता है श्रीर न ही उस प्रांत का विकास होना संभव है।

उदगीर बीर नार्देड़ कामजंब सैंटर्ज हूँ। वर्सी योजना भीर सिकन्यरावाद की बाउदीच कार्यन के बीच साहर रोड है। साहर रोड हे साहर 32 किसी- बीटर है। 1973-74 में उसका सर्वेकणे हुआ था। व्यानिय कमीकन द्वारा मंजूरी न निजने के कारण उसका इम्स्किमें हिसा वा । मनर आज हम यह बिनती करते हैं कि सगर लादूर रोड और लादूर की इस लाइन को निक प्राप कर दें हो। खहा के रहने बाने किसानी भीर मजदूरों को उस से काफी फायदा होने वाला है।

सहाराष्ट्र बेयलपर्नेट कारप्रोरेशन ने 800 एकड जमीन वहां दस साल हुए एक्वायर कर रखी है इंडस्ट्रीय स्वयं के लिए ताकि वहां के नौजवानों का काम मिल सके और उस हिस्से का विकास हो सके। महज नैरो गेज को बाड गेज में न बदलने के कारण कोई भी इडस्ट्रिप्रसिस्ट वहां इडस्ट्री लिए तैयार नहीं है। इसिलए मैं विनती करता हूं कि मंत्री महोदय उसकी तरफ ज्यान दें और एक बार वह मेहरबानी कर के उस लाइन पर ट्रेन में यावा कर क देखें कि बहा के लोगों की जरूरत क्या है? न वहां स्टेशन पर दीया जलता है, न पीने के पानी का इंतजाम है, न जेटफार्म है, न वेटिंग रूम है। वहां के लोगों को इस से बड़ी तकलोफ होंगी है। इस भीर मत्री महोदय ज्यान देने की कपा करे।

दमरी बात--रेल मंत्री जी ने जो सीजन टिकट्स के किराये में बद्धि की है भीर जो माल भाड़े में बद्धि हुई है उस का असर बड़े बड़े सहरों और महानगरों में जो अपनी रोटी कमाने के लिए बसे हुए हैं उन के ऊपर पड़ता है। वे शहर से काफी दूरी पर रहते हैं। उन के लिए मंत्री महोदय की सीचना चाहिए कि जी लोग रोटी कमाने के लिए कहीं किसी कारखाने में काम करने जाते है उन पर उस का असर न पडे और उन का भार बढे । मैं यह निवेदन करूंगा कि जो बच्चों की उछा फ़ी दैवेल के लिए बढाई है उस में जो बच्चे, लडके और लड़कियां स्कल कालजेख में पढ़ते की लिए जाती हैं वन के सीचन टिकट पर जो भार पढ़ने बाला है उस की विषया कर ले तो सब को फायदेमद हो सकता है और मां बाप की जो इनकम है उस में उन को राहते मिल सकती है। इस पर प्राप ध्यान देने, यह मैं उस्मीद करता है।

SHRI K. MALLANNA (Chitradurga): First of all, let me congratulate Mr. Dandavate because he announced the conversion of the Mysore-Bangalore line from metre gauge to broad gauge. Like any other budget, this has got its merits and demerits. it has affected some sections of the people adversely and has helped some other sections. It may be progressive or non-progressive. Likewise budget also contains good and things. I want to point out that it has teuched the pockets of incapability, those who have not got the capacity of paying a higher fare, he has very cleverly withdrawn the concessions from the season ticket holders, urban and suburban people. This population consists of the working class, the students, poor ryots, kisans. He has withdrawn the concession on freights; he has announced the levy of a supplementary charge of 5 per cent. upto 500 kilometres and 10 per cent beyond 500 kilometres on all goods traffic except salt. He has also withdrawn the concession to the people who are travelling upto 50 km. So far as season tickets are concerned, the revenue amounts to about 38 crores. So far as the withdrawal of concession on 50 km, tickets is concerned, it is expected to give 839 crores. It could have been made up through his efficiency. Now the Railway Department suffers from inefficiency. By bringing efficiency in the Railway Department, this charge could have been made up. This special fare concession was given to help the poorer sections. He has given incentive to the Railway employees, but that is inadequate. If he had given some bonus, etc. would help the economic condition of the Railway people and incentive to the employees this charge poorer sections could have been reduced through efficiency.

He has announced some good proposals. He has announced some age concession for children to mark the Children International Year. He realises the catering condition in our Railways. It has been deteriorating for a very long time. The formation of Catering Corporation is a welcome feature.

He has announced some new lines. That also is a welcome feature. While announcing the new lines, I do not know whether he has taken into consideration all measures to lessen regional imbalances. So far as Karnataka is concerned he has announced line conversion from Bangalore to Mysore. Our State Government has made some request. Karnataka is a very backward State so far as Railway lines are concerned. Our State has made a request for conversion of

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Bangalore Mirag line. It is a very important thing so far as freight from Bombay to Bangalore is concerned, so far as passenger transport also is concerned. Then conversion of Hubli-Hospet line is also very important. Work on Guntakal Bangalore, conversion line is going very slow. It is a very important line. I request him to speed up these things.

So far as new lines are concerned, our State Government has made a request that Hubli Karvara should be taken up so that it could transport iron ore from Belları.

So far as the Railway Service Commission is concerned, we are divided ineo three parts. One section of our people has to go to Bombay, another section has to go to Secundrabad and the third section has to go to Madras. I request the hon. Minister to open an office at Bangalore to help the poor unemployed.

So far as our language is concerned, bulk of our educated population are coming from rural area. In rural areas, our education is through the regional language. I, therefore, request him to introduce regional language in conducting the written as well as oral examination.

Lastly, the work on the wheel and axle plant at Yelahanka is going on. I request the hon. Minister to see that this factory is made into an exportoriented factory because we are establishing some other factories in foreign countries.

I request the hon. Minister to go into the problems of my State and take some speedy action.

SHRI S. B. PATIL (Bagalkot): Sir, I am very thankful to you for giving me an opportunity so speak on the railway budget. My hon friends on the other side and Mr. Mallama have made some observations as far as Karnataka is concerned. In the first instance, I would like to congratulate Prof. I endayste on having presented

a surplus budget of Rs. 128 crores for the current year. The Minister deserves to be congratulated on three or four counts. Firstly, the rate of return on capital investment this year will be 7.35 per cent which is really the highest ever achieved since independence. Secondly, the railways have introduced super-fast express and super-fast classless express trains in the country. But they are all urban-oriented. As far as rural areas are concerned, as far as sectional railways are conthev are cerned. most-neglected and most-mismanaged in the country. The super-fast classless express trains are serving only 20 per cent of the population. The remaining 80 per cent of the population in the country are travellers in sectional railways What is their position today? The trains are running late. Coaches are very dirty. Bath rooms are not cleaned. Catering has deteriorated most. These are the things going on in the sectional railways.

As far as Karnataka is concerned, as Mr. Mallanna has told the House. it is most backward and most neglected in the railway system in the country. I will give some examples. There are about 60.695 route KMs in the country out of which 8759 KM i.e. 16 per cent are in UP, 6395 KM i.e 12 per cent in M.P., 5670 KM in Gujarat, 5303 KM in Bihar, 4714 KM in A.P. but only 2961 KM i.e. 5 per cent are in Karnataka. So, it is the most neglected, and most backward as far as railway system is concerned. I would like to say a few words regarding the route KM per million population. In Karnataka there are only 15.95 KM per million population, while it is 140 in Kerala, 105 in A.P., 66 in Tamilnadu and the all-India average is 89 KM. But Karnataka has only 15 kms. per million population.

Then what are the immediate needs of Karnataka in respect of Railways. They are conversion of Miraj-Bangs lore and Hubli-Hospet lines from metre-guage to broad-guage and construction of new railway lines from Hubli to Karawar.

Mr. Hamiavate while presenting the Budget, teld the House that conversion of Mysore-Bangalore line was sanctioned. Many of my friends including our Chief Minister congratulated him but I do not want to congratulate him for that because the State has contributed Rs. 3.75 crores in the form of free slippers, free land and other things.

Karawar-Hubli line is the most important line because if Hospet- Bellary iron-ore is transported through this route it will reduce the transport cost of iron-ore and our iron-ore will be able to compete in the international market.

Now, I shall tell you why this Karawar-Hubli line is important This is the long standing demand of Kannadigas of North Karnataka, that is construction of Hubbi-Karawar new railway line which is about 160 kms. This will be the most important and economical means of providing an outlet for rich mineral wealth Bellary-Hospet sector in Karnataka. The railway has conducted traffic surveys in the year 1972. The rich iron and manganese ore of Hospet-Bellary sector is now transported through Madras and Goa ports which are far away from Hospet. Karawar port is the nearest port to Hospeth which is about 327 kms. The transport charges now for Hospeth ore to Madras are about Rs. 77.55 per ton and for Goa Rs. 57.35 per ton but for Karawar it is estimated to be Rs. 37.53 per ton. If Hubli-Karawar line is constructed, it would be more economical and our iron-ore will be more competitive in the world market. Therefore. request Mr. Dandavate on behalf of the State of Karnataka, to kindly look into this matter.

भी जुरेना (स्थान (बाह्यमहोपुर): सभापति भी, मैं सम्ब का बहुत प्राथारी है कि पाप ने मुझे बोलने का समय विदा । मैं ग्री व बंबरों साहक को भी सम्बन्धा देश हैं और कुने मस्त्रका देश वाह की है कि सम सरफ से स्कृति कार्य-वाह वीर बेलाइको लिय पढ़े हैं। सह सम्बन्धा दानी-वाहत है कि मोर महि-पदि साहती हु दे हैं भीर महि-पदि साहती हु है हैं भीर महि-पदि साहती है।

पुराने एरियाध में शाहनें बदली का रही हैं। एक बात बीर मंत्री की ने की है वह यह है कि उन्होंने यह फैसला लिया है कि की कृषि प्रधान एरियांचें हैं, वहां पर नहें रेल साइनें विद्यान में प्राथनिकता वी जाएगी। यह एकं बहुत सच्छी बात उन्होंने की है।

मै बापके हारा मंत्री जी का ध्यान उत्तर प्रदेश में फाइबाबाद और शाहजहापुर की तरफ दिलाना चाहता हूं। फाच्छाबाद से झाहजहाहपुर होते हुए मेलानी तक एक गाड़ी चलाई जाए । इस लाइन का सब भी ही चुका है। फारुकाबाब में बाल पैदा होता है। तम्बाक भी पैदा किया जाता है। पुताया भीर मेला तहसील जो 🕏 होट इतिबंग बेल्ट उत्तर प्रदेश की है। इसलिए वहां पर रेलवे लाइन बनाने की बंहुत जरूरत है। उस का सर्वे भी हो चुका है और यह अनुमान या कि 31 करोड रुपये उस पर खर्च प्राएगा । जनरल एक्सचेकर और प्लानिंग कमीशन ने शायद इस में कुछ रुकावट पेदा कर दी है और हरी मण्डी नहीं विवाई है जिस की वजह से प्रो० दडवरी साहब की कुछ दिक्कत है। इस के लिए मैं यह सुझाव दूपा कि अगर पूरी लाइन का निर्माण अभी नहीं हो सकता, तो एक तरफ़ से इस को मुरू करवा दें। इस साइन का मिलिट्री प्वाइट प्राफ ब्यू से भी महत्व है क्योंकि यह बाइना के साथ हमारे बोर्डर को जोडतो है।

श्रीमन्, प्रापको मासून है कि 1914 में शाहजहांपुर से मैसानी तक जो रेसवे साइन थी, उसको उचाड शिया गया । तत्काशीन यबर्नर जनरल ने वहां के लोगों को यह भारवासन दिमा या कि फर्स्ट वर्ड बार खत्म होने के बाद उसकी रेस्टोर कर विया जाएगा । इस लाइन के बारे में तस्कालीन गवर्नर जनरल ने भी कायदा किया या लेकिन आज तक उस रेलवे लाइन का निर्माण नहीं हुआ। प्राप जानते हैं कि बाहजहांपुर एक पिछड़ा और ग्रीबकसित जिला है शेकिन स्वतन्त्रता की सक्ताई में वह सब से जाते रहा है। 1857 की आजावी की सझाई में और उसके बाद काकीरी काष्ट्र में भी वहां के लीग शहीय हुए । मैं भागकी बताना चाहुगा कि काकोरी काव्य में जो कि संग्रेखी के जमाने में हुआ, बहां के शक्तक्राकुरला का ठाकुर रोशन सिंह और पण्डिस राम प्रसाद विस्मिल महीय हुए और 1857 की सवाई में सीलकी शहमवस्त्वा साहब ने शंत्रेको के विरुद्ध सक्ते हुए श्रापने प्राप विमे । नेकिन ग्राप तक उस इलाके की तरफ ज्यान नहीं विका गया है।

इसी तरह से संग्रेवों राज के जमान में श्राहिकेल कर्णमाग साइन का सर्वे हो जुका था लेकिन उस साइन पर भी कोई ज्यान नहीं दिवा था रहा है। जीवन, सामको मालूम है कि जावी साही बडीनाव हर साम जाते हैं। लेकिन इस के लारे में भी सानी उस मुख्य नहीं हो सुका है। विद्यालय हो साही स्वकासनहर के बीच में थी सर्वे ही युक्त है। सह सर्वे शीव साम पहनी हुआ पत्र सिक्त

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इस का भी निर्माण नहीं हो रहा है। श्रीमन्, भाप बानते हैं कि देहरादून का एरिया नहुत पिछड़ा हु बा है। इस इलाके में इन लाइनों के बिछ जाने से बहा पर बाजियों को तो सुविधा होगों ही उसके साथ साथ निलिट्टी प्लाईट झाफ ब्यू से भी उनका बहुत महस्य है।

श्रीमन्, प्रन्त में मैं कहना बाहता हूं कि सबर्न रेलवे का इन्तजाम बहुन प्रच्छा है। लेकिन नार्दन रेलवे का इन्तजाम सब से खराब है। इस साइन पर फर्स्ट क्लास में पेसेंजर्स भर जाते हैं और चेन पुलिन तो प्राम बात है। इसलिए मैं सी जी से निवेदन करूना कि वें इस बीज को देख कर ठीक करें।

मधु दण्डको जी ने जो रेलवे का इतना सुन्दर बजट प्रस्तुत किया है उसके लिये मैं उनका साभार प्रकट करता हूं। घापने मुझे इस पर बोलने का समय दिया, इसके लिए भापका भी बहुत बहुत सन्यवाद ।

श्री छीतुमाई नामित (माध्ववी) सभापति
महोदय, ग्रापने मुझे रेलवे बजट पर बोलने का जो
मौका दिवा है, उसके लिए मैं ग्रापका बडा ग्राभागी
हूं। रेल बजट में ग्राम जनता के ऊपर जो प्रत्याचात
पड़े हैं, उनके बारे में मेरे पहले के माननीय वक्ता थो
ने वक्तच्य दिये हैं और उनके बारे में कुछ सुमाव
श्री दिवे हैं, मैं उनकी नहीं घोड़राना चाहता
हु।

मैं अपने बक्तव्य में, हमारे गुजरात में बादिवासियों और पिछड़े हरिजनों को रेल सेदाए और बुविधाए देने के बारे में कहना चाहता हु वब से हमारे रेल नजी जी में कार्यजार समाजा है तब ते उन्होंने बार बार इत सदन में और इस सदन के बाहर भी भाविवासी भीर पिछड़े जेलो के विकास के लिए रेल सुविधार्वे अल्डी से जल्बी वेने का बार बार बाश्वासन दिया है। नगर सभावति भी मुझे दुख की कहना पड़ता है कि जहां तक हमारे बुजरात के बादिवासी और पिछड़े केवों का सम्बन्ध , उनके लिए इस बजट में रेल सुविधाए देने के लिए कोई प्रबन्त नहीं किया गया है। मैंने पिछले साम के रेल बजट के बारे में जी बातें कही की उन बातों की तरफ मैं फिर से रेल नजी जी का ज्यान विलाना बाहता हूं। शुकरात में धानु सवाजी से ब्राटमपुर बाल्या बायत तक पहाड़ी क्षेत्र की जो पट्टी भावी है वह सारा मादिवासी हिस्सा है वह हिस्ता बहुत पिछड़ा हुना है। वहां रेल और कम्युनिकेशन की कोई सुनिधा नहीं है। इस निस्तृत क्षेत्र में कई जगहों पर मिनरल्स की है। इस बीक्ष में रेल-युविधा का विस्तार होना चाहिये। म इस श्रेष में बतासार, साहबाडांग से शासिक की नहीं रेस साइन विकाने का बुकान देता हूं हमारी हुजरात सरकार ने भी बससाद से गासिक

तक रेस लाइन के बारे में बारत सरकार की विका है। रेस मकी जी इस क्षेत्र को यह नई रेख लाइन विज्ञाने के लिए को बी कार्यवाही हो, वह कार्य-बाही वे करें। यह ट्राइबल इलाका है । अस हिस्से को रेल साइन से जिनना जोड़ा जा सकी उतना उसे जोडने का प्रयत्न करें। इस रेलवे लाइन पर सोनगढ और बादवोलोई जो दो स्टेमन है इन पर ऊपरि पूल की कोई मुविधा नहीं है। मैंने इस बारे में बार बार मती जी को लिखा है और वहांकी जनताने भी कहा है कि दोनो स्टेशनों पर क्यरि पूज बनना चाहिय । लेकिन बाबी तक उस विशा में कोई कार्य नहीं हुआ। वेस्टर्न रेजवे के स्परिष्टें। ह ने वहां का सर्वे कर के ऊपरि पुरू बनाने के लिए सिफारिश भी की है। फिर भी इस बजट में इस का कोई प्रवन्ध नहीं है ! मेरी मजी जी से प्रार्थना है कि इन दोनों स्टेशनो पर ऊपरि पूल बनाने का इंतजाम करें। इसी प्रकार डीसवाडा स्टेशन पर फाटक होना वाहिये क्योंकि जहा एम० डी० ग्रार० रोड कौस होती है। फाटक की सुविधा न होने से बरसात के दिनों में जो रास्ता नीचे से कौम होता है उसमें नाले का पानी भर जाना है और वसें भी नहीं चल सकती हैं। तो डोमबाडा स्टेशन पर एक फाटक की मुविधा भाग तुरन्त दें।

रेलवे कर्मवारियों के बारे में मेरा निवेदन है कि मादिवासियों की उनमें बहुत कम सम्मा है, और भर्ती का जो मायदण्ड है उस में मिक्कारी गढ़बढ़ी करते हैं। मैं मुली जी से कहुना बाहुता हूं कि मुझे जनवरी में एक परीक्षा हुई वी सुरक में जनकों कई मादिवासी सबके रिटिन टेस्ट में पास हुए सेकिन मेडिकल टेस्ट में उनको नहीं बुलाया गया। मुझे पता लगा कि उनको इसलिए नहीं बुलाया गया स्थाक उनको उस ज्वावा बी। मबर यह बात सही मान भी ली जाए सौ फिर ज्यादा उस्न होते हुए मापने उनको रिटिन टेस्ट में क्यो मलाऊ किया? तो इस प्रकार को प्रकार सेवा में बादिवासियों के बच्चों को प्रकार सोग यह बड़ी करते हैं इसको रोका जान बाहिये और रेलवे सेवा में बादिवासियों के बच्चों को प्राथमिकता देशी चाहिए।

यही मेरी प्रार्थना है।

भी राजेशचर कोलूर (रायपूर) सलापति
महोवय, आपने नृत्ते रेलवे बजट पर बोलने का
नौका दिया इसके लिए मैं प्रापको खन्यशाद देता
हूं । हमारे रेल मती जी को सजी लोण बार्वाद
दे रहें हैं और में भी उनको देता ह क्योंकि जात्र रेलवे अपनी 125 थी वर्षपंठ मना रही थी ऐते
गौके पर चर्तमान रेल मजी जी में जो कदम उठावे
उसके कारण रेल कर्यचारियों ने खन्छा काम किया
और इसी कारण सरफ्तस बजट मंत्री जी येत कर
पान । हर साल यह सरफ्तल बजट बन्ता र हैं,
मेंकिन बाद में पिणता जा रहा है। खनला सरफ्त बजट में इतनी इटरेस्टेड मही है जिसला कि वह
पुनिवारों बाहती है। पुनुस दुरेस्टेड भी लीई वाला शाब्दि । सेकिन इसके बार्र में कुछ नहीं औ रहा है। धाप मीन डिस्टेंस गाडियों में की सुविधार्थे स्कारो का रहे हैं, सुपर आस्ट गांवियां की करना रहे हैं, जैकिन जो बीट विस्टेंस की गांवियां हैं उनमें याजियों की सुविधाओं का सर्वना प्रणाव वाया जाता है। इसींमिए सीम बाहते हैं कि काला में उनकी सक्की सेवा हो भीर सुविधार्ये उप-सम्ब हों। यह सरप्तास बजट में इंटरेस्टेड नहीं हैं। हर साम सूपर श्रास्ट गाड़ियां बल रही है, लेकिन ट्रैनस बहुत पुराने हैं जो ज्यादा स्पीड की गाड़िया जनने की बजह से खराब हो रहे हैं उनका मेण्टेनेंस ठीक नहीं है, ग्रैंगमैन ठीक से काम नहीं कर रहे हैं जिसकी बजह से ऐक्सीडेंट्स ज्यादा होती । जिस प्रकार भ्रापने गया-सगलसराय भ्रीर हाबडा-बर्दबान सैक्बन पर इसेक्ट्रो मैननेट डिवाइसेज सगाये हैं उसी तरह की और सैक्शन्स में भी व्यवस्था करे तो ऐक्सीडेंट्स कम होने और व्यवस्था **घण्**ठी रहेती।

इस समय हमारे देश में एन० ई० एफ० रेलवे के घत्यर दो प्राइवेट कम्पनिया रेल चला रही है। एक 81 77 फिलोमीटर सम्बी लाइन है चपरमुख्य से सलहट सैक्शन पर नौगाव जिले में जिसको माटिन और वर्ग कम्पनी निमिटेड चला रही है, और दूसरी 378 किलोमीटर सम्बी कटालइल से लासवाजार सैक्शन में एक लाइन है। काचार जिले में जिसको मैकलॉड कम्पनी चला रही है। मुझे झाल्चर्य है कि देश के झाजाव होने के 30 साल के बाद भी कैसे यह दो प्राइवेट कम्पनियां रेल चला रही हैं? शहरवानी कर के प्राप वनकी जी स्थान स्रोधकार अत में ले नीजिए।

बाल वर्ष के उपलक्ष में घापने छोटे बच्चो की की ट्रेबिल के लिए उन्न तीन साल से बढ़ा कर 5 साल कर दी है इसके लिये घाप बधाई के पाल हैं। मेरा निवेदन हैं कि स्कूजों में पढ़ने वाले बहुत बच्चे हैं इसलिए उनको घी कन्सैवन देने के लिए उनकी उमर 12 से 15 साल कर दें तो घच्छा रहेगा। उसके बाद किसानों के बारे में जो कसैवन दिया है, तो कसैवन से कुछ नहीं चलेगा जब तक धाप उनको रेखर्बेबन की सहालयत नहीं देंगे। यह कंसैबन पहले से ही है।

समझति महोदयः यह पहले ही कहाजा पुका है।

 उससे नोग बहुत सट्टेक्ट हो आर्थेने और इससे तनव की बचत होगी।

बंगनीर में क्लील एक्ट एक्सेल प्लास्ट है सैकिन वहां पर काम करने के लिए कोई घी प्रादमी वहां का नहीं है, वहां बाहर के लोगों को लाया जा रहा है। यदि वहां के लोगों को काम मिले ती प्रच्छा है।

कैटरिंग सैश्वन साउथ में बहुत खराब होता जा रहा है, सबने एक्सप्रेस में केटरिंग सर्विस बहुत खराब है। मली जी उसकी तरफ भी ध्यान दें।

रेलवे रिजर्वेशन की हालत भी बहुत खराब है।

इसके साथ ही कनिटक में बैगजूर से नार्यक्ष पार्ट (उत्तर कर्नाटक ने बगलीर से जाने के लिए कर्नाटक जाने के लिए कोई जू ट्रेन नहीं है, वहां खू ट्रेन का इन्तजाम कर विया जाथे तो ठीक होगा । बैगलीर से रायजूर तक एक बिरेक्ट डिब्बा लगाने का इन्तजाम करे और रायजूर से महास बम्बई और दिस्ली जाने वाली रेसों में एक-एक डिब्बा लगाने जाय । रायजूर स्टेशन से काफी धर्निन है इसके खलावा भी रेलवे स्टेशन का कोई खुधार वहीं हुमा है यालियों को सुविधायों की बहुत कमी है । कम से कम सुविधायों तो निजनी ही चाहिये।

भी सस्य वेंच सिंह (गोंडा) े समापति महोदय, वैसे तो पिछले वर्ष भी रेल मती जी ते जो बजट दिया था, उसके कारण बचाइयों का तांता सम पूका है और मेरी भी उनको बचाई है। परन्तु मैं ऐसे क्षेत्र गोंडा से झाता हूं जिसका रेल की वृष्टि से महत्वपूर्ण स्थान है और इस नांत में दें ते से दें ते से स्वात माने साले प्रवात माने साले सम स्थान साह माने सम सम साले स्थान थाहूगा, क्योंकि समय मुझे बहुत कम दिया गया है।

यह खुकी की बात है कि जनता पार्टी ने कहा है कि गान की घोर च को तो रेल मती जी ने की घपने प्रोजेक्ट गान की घोर चलाने का नायदा किया है। लेकिन जब मैं यह बजट देखता हूं तो उसके मुताबिक हमारा पूर्वी को कहा योजना से बचा हुया है। मैं गोडा की बात करूगा।

रेल मंत्री जी ने अपने बजट भाषण में यह कहा है कि उन्होंने सोनपुर को विविजनल लैक्न पर कर दिया है। गोडा इससे पहले विविजनल सैक्न का हैन-क्वाटर या नेक्नि विविजनल लेक्स का होने के बावजूद मी इसको विविजनल किया गया है। माननीय रेल राज्य मसी हमारे यहां डीवल लोको बैंड का उद्वाटन करने गये वे उस सभय उन्होंने आम पिल्लक मीटिय में बोचला सी कि गोंडा को बीठ एसठ वाजिस किया व्यादेगा, क्योंकि पिल्लक ने वहां उनसे पांड की एडिमिनिस्ट्रेकन की बुल्टि से भी नहीं डीठ एसठ सास्तिस हाना रेल के लिए बहुत सहरूव की बात है।

भी सत्य वेन सिंही

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इसको लिए रेल राज्य मंत्री ने पब्लिक में वायदा किया था, मैंने इस बारे में रेस मंत्री जी की पत भी दिया है, में काहुता कि वह अपने जवाब में इसके कार में बाश्यस्त करें कि राज्य-रेक मंत्री की के इस वासदे को पूरा किया कामेगा।

हुमारे मित्र माननीय सदस्य सुरेन्द्र विकम जी ने काकोरी कांड की बात कही थी। हमारे वहां गोंडा सिद्धी कवहरी स्टेंबन है, उसके बारे में मैंने प्रवास मंत्री से लेकर रेल मंत्री और रेल-राज्य मंत्री तक पक्-व्यवहार किया है कि राजेन्द्र नाथ लाहिड़ी, की कि हमारे लिए और मुक्को के बीच ही नहीं सारे राष्ट्र के लिए सम्मान का नाम है, अग्रेजो ने उनको कासी दने के लिए उसी स्टेशन पर उतारा या जो कि काकोरी कांड के नाम से सकहर है। उसके बारे में कई बार पताचार किया लेकिन सीयर टैक्नीकैल-की बाबार पर इसके नामकरण को यह कह कर हाला जा रहा है कि यह मामला केन्द्रीय गृह मंत्री और राज्य सरकार के बीच का है। सेकिन मैं रेल संबी जी से अनुरोध करू या कि गोडा क्ष्यहरी को तत्काल राजेन्द्र नाथ लाहिड़ी नगर स्टेसन किया आये और इस प्रकार नामकरण करने पर रेल और हम ही नहीं पूरा राष्ट्र अपने को सम्मानित करेगा ।

पिछली बार प्रापने नई लाइनो के सम्बन्ध में बात करते हुए खलीलाबाद-बलरामपुर रेलवे लाइन की सब कराने की बात कही बी और इस अजट में भी यही कहा गया है। सर्वे वहा हो रहा है, सेकिन यह सर्वे ही कर ही काम समाप्त नहीं ही जाना चाहिये, यह बलरामपुर-खनीलाबाद बड़ी महस्वपूर्ण लाइन है, मेरा धनुरोध है कि इस को तत्काल पूरा कराने की व्यवस्था की जाये । सर्वे के माजार यें ही संतोष नहीं हो पायेगा।

हमारे बम्बई में पूर्वी उत्तर प्रदेश और विहार से साथों सीम, 10 लाख से उपर सोन इस बम्बई महानगरी में रहते हैं जो बहां के जनजीवन से पूरी सर्वे पूर्वे हुए हैं, उनके लिए माल 3 ट्रेन हैं---बारायकी एक्सप्रेस, भागलपुर जनता तथा कलकता मेल। बहां की मांग रही है कि वहां एक देंत क्रीर बढ़ाई जाये। लेकिन यहां बहुत हैनी ट्रेफिक कट होने के कारण यदि यह संभव न भी हो तो जिस प्रकार से विमलनाडु एक्सप्रेस को क्सामा जा रहा है उसमें 21 मोनीय की व्यवस्था की गई है उसी तरह से बाराणसी एक्सप्रेस की भी बनस-हैकेंड इंग्रम सना कर चलाया जाने तो इसते बहुत बंबी सुविका होगी।

मंत्री थी ने प्रथमे भागण में सेवरस को तेक कीस देने की बात कही है, बेकिन परदी संख्या में वर्तार्थं वाल रा-बीम प्राप्त कर रहे हैं । मंद्री जी ने को बैजुसल वर्कतं के लिए व्यवस्था कार्य है, यह पूरी तरह सामू नहीं हो था रही है और उसने की सुकार की माकाकारत है।

बोनस के कहें। में अंबी भी ने स्टेटनैंड विका

क्रमानीर महोक्य: बोगसं की बात ही मुक्ते है, यब याप समाप्त की बिए।

की साम केन विष्ठु : कोनश के बारे में मंत्री:की सरकास यह कहें कि शेवरेर्स को कोनस दिया जानेका। इस सम्बन्ध में केन्द्रीय मंत्री की व्हार्ज फर्मान्द्रीय ने समाचार-पक्को के माध्यम से घोषणा की है कि रेख कर्मकारियों को बोलस दिया जा रहा है।

समापति महौराय: मोनस का हो गया है। धव धाप क्यो बार-बार कह रहे हैं?

श्रीसस्य देव सिंह: हो गया है? तो मुबारक है सब की। एक वी बातें धीर रहगई हैं।

समायति महौदय: उन्हें लिखकर देदीजिए। --- श्रीराजन।

SHRI K. A. RAJAN (Trichur): Mr. Chairman, Sir, first up all, I thank the hon. Minister for having made allocation for the Ernakulam-Alleppey railway line honouring his commitment to the people of Kerala. Then coming to some observations on the general nature of the Budget, I would like to say that the Railways, as a public utility service has to bear some social burden and it should not be treated as a commercial undertaking as it is. If that aspect had been in the mind of the Minister, the fare hike in the passenger fares would not have been there. The increase in the freight charges will have its impact on the over all price index of the essential commodities. These two things could have been avoided had there been a thinking that the Railways have to bear some social burden also?

Now I come to some specific points regarding my constituency and also Kerals. One is regarding the electri-Scation of the broad gastge line from Brnskulam to Trivandrum impaiss in Kerala, electrisity is very cheep. Coming to another point regarding the creesting plant at Olavakot, I would like to say that it has been virtually closed down and a compliment of 300 workers have been retrenched. The Minister should do something in this regard.

Then coming to another problem, regarding the state of the ministerial staff in Railways, most of the offices are under-staffed and people are stagnating without any chances of promotion. I would like to impress upon the hon. Minister that the only way to get out of the riddle is upgradation of the posts. By this, to some extent, the grievances of the railway employees can be redressed.

Coming to the question of Mangalore-Hassan Railway, there is going to be retrenchment because of the completion of the Project. Those casual workers should not be retrenched and they should be re-employed in the very near projects or in bridgeworks. There are two more important things regarding the overall service conditions of the Railway workers, which have already been voiced in this House by all Members, both from the ruling party and the Opposition parties viz. the bonus issue and the restructuring of the wage structure of the railway employees and bringing their wages on par with that of the other public sector undertakings. The Central Gratuity Act should be made applicable to the casual workers also who have completed more than 240 days of service and they should also be confirmed.

With these words, I conclude,

SHRI A. C. GEORGE (Mukandapuram): Mr. Chairman, Sir, I am extremely thankful to you for having Even me this opportunity for utilising whatever time that is left out of the time allotted to my party since I am the last Member to speak from my Party. I thought of mentioning an interesting point which perhans was missed by my esteemed colleagues who spoke earlier. In the 32 years history of Independent India, Mr. Madhu Dandavate has the unique privilege of performing a hattrick in the sense that he is the one Minister of Railways who is presenting...

AN HON MEMBER: Three surplus budgets.

SHRI A. C. GEORGE: Leave alone the surplus budget...three Railway Budget; continuously.

SHRIMATI PARVATHI KRISHNAN (Combatore): This has been mentioned already.

SHRI A. C. GEORGE: I am thankful to the hon. lady Member for the correction.

SHRI O. V. ALAGESAN: When Lal Bahadur Shastri was the Railway Minister, he presented five Railway Budgets.

SHRI A. C. GEORGE: That is why I said, I am subject to correction. I still maintain that he is the one who has presented three surplus railway budgets. It used to be that the Railway Minister is quite often shunted, if I may use the railway terminology.

PROF. MADHU DANDAVATE: The railway terminology is not to be loose shunted.

SHRI A. C. GEORGE: You are not only not loose-shunted but not even shunted.

The only thing I would like to point out about the Railway Budget is, in spite of many of its plus points, there is one lacuna. I think, the Railway Minister is suffering from a complex, as his colleagues are also suffering from such a complex, called the compass complex. The compass instrument is always looking at the north-Just like that, the Railway Budget is also looking at the north. If you will through the Railway Budget, you will find that in the south he is promising a lot of investigation but the impli-

[Shri A. C. George]

mentation is all in the north. The south is left with investigation and the north is given implementation.

During the last 32 years, the State of Kerala is gifted with only 200 Kms. of railways. But this time we are immensely thankful to him that he was kind enough to sanction the Alleppey-Ernakulam railway line, of course, with a rider that it is subject to the confirmation of the National Transport Commission. The whole House has got the goodwill for Prof. Madhu Dandavate. But there are evil forces in the Planning Commission...

PROF. MADHU DANDAVATE: Let me intervene and make it clear that, that was the position before the Planning Commission cleared it. The scheme has been cleared; included in the Budget and the financial provision has been made therefor.

SHRI A. C. GEORGE: This is a categorical assurance that I was waiting for. When he made the Budget Speech, there was some reference to the National Transport Commission. I know there is one gentleman-I hesitate to mention his name-who thinks that it has been a personal affront to him that this railway line has been given. It is because he was having some funny ideas. His name is Mr. Rajadhyaksha-Raja means king and Adhyaksha means President-he is both king and President. He thinks that he is the only man in the country who is an expert on economics and everything. He thinks that this decision goes against him. Now that the Minister has given a categorical assurance that it is going to be implemented, I do not want to say anything more about it.

One more point and I have done Cochin is the only major port city in India—Calcutta, Bombay and Madras have suburban railways.—which does not have a suburban railway. As the city is expanding with industrialisation—I am sure, he is gware of that—

f suggest that Trichur to Ceckin and Kottayam to Cochin is developed as a suburban line. I would request the Railway Minister to do something about it.

I do not want to repeat the point about commuters and all that. Many hon. members have spoken about it and, I hope, the hon. Minister will consider all that.

I would like to say one thing, if the Railway Minister happens to travel between Trichur and Cochin by train, he will see some railway stations which are 100 years old and which can be taken to the Transport Ministry in an excellent state of preservation. Kindly see that these archeological preserves are taken to the Transport Ministry here and shown as models. Even now, some of the railway stations are in an excellent state of preservation as archeological ramnants of the railways. Please do something about them.

I do not want to repeat about bonus. I once again thank the Railway Mini-ter for sanctioning the Alleppey-Ernakulam railway line.

SHRI PURNANARAYAN SINHA (Tezpur): Mr. Chairman, Sir, while thanking the Railway Minister for presenting again surplus budget for the railways, I remember, he also said that the saloons have been abolished. I have returned from Assam only yesterday. But I find the officers are converting saloon3 into inspection carriages. They are still using them though they have been given double air fare for visiting the far-flung aress in the region. Secondly, he has also abolished the use of domestic servants on payment by the Railway, but they are converting them into 'emergency peons'. So, they are still engaging domestic servants on the account of the Railways. Officers with a good reputation do not go there nowadays because it is a difficult region. They are making such decisions these days that they do not encourage booking of

goods Frost West Bengal and Bihar into the Assam region. They are returning empties. From wherever they are sent occasionally they are all returning empty to the north-eastern raliways. They do not also book anything. Fertilizer is lying in Namp, but it is being carried by road at a high cost of 75 per cent of the cost of stores. From the Namrup region 11 18 coming by road, raising the cost of fertilisers for the cultivators. They ere not getting wagons for timber produced in Assam for areas outside Assam They refuse to carry it. As they don't provide wagons 75 per cent to 80 per cent of the cement is being carried by road from Chaihase and parts of West Bengal and Bihar to the backward, sensitive areas of the north-

Another point is in regard to the Tinsukia Mail which is a super-fast train. I am sorry that though this train has become a much sought refter train, at the present time, the their of its departure from Delhi and its departure from the other end have become so inconvenient for the people. Because it starts at 4 o'elock dawn to avail themselves of the Tinsukia Mail they have to start at 3 o'clock in the morning. People 3 o'clock in the morning. 3 o'clock in the morning, require coming from Rajasthan, Harrana and other places, who intend to go to Bihar and Assam side have to come one day ahead to catch a train at Delhi and to catch a train at Bongaigaon also, they have to come one day ahead So, these are the inconvenien-The link train; are also not running according to time Although the Tingukia Mail is a super-fact train, there are neonle living in buttyfra areas who are not able to avail themselves of the super-fast servines of the train.

Thirdly, I am sorry to note that in the new Construction Division that has been created, the General Manager (Construction) in the North-East is trying to induct people from other areas. Though there is a backlog of 750 employees from Scheduled Castes 4462 Lag-11.

and Scheduled Tribes, he is bringing people from elsewhere for the construction work there, denying the right to local people to take part in the construction jobs, so that they can get employment. In my own constituency around 10,000 acres of land is being acquired by the Railways for construction of a road to the bridge. But the local people will not be benefitted because people from elsewhere will get the jobs to build it. There is bound to be agitation We somehow pacified some students stirs. They are pacified because we assured them that in future all local employment will be provided to local people. If the General Manager (Construction) imports people from else where from other Divisions there will be much agitation which will only retared the progress of the work.

There are some points I would like to put on record for the information of the Hon. Minister so that these difficulties are removed I have also written to him in relation to what I am submitting so that he may look into the matter and these difficulties are mittgated and so that people are satisfied and the progress possible in the North-Eastern Railway can be achieved.

भी व्यास साल कुँवें (योडला) समापति महोदय, की रेस अजड दस सवन के समझ मस्तुत किया गया है एस का समर्थन करने के सिद्ध मैं ब्रब्ध हुआ हूं। आप की विदित ही है कि जब प्रथम बार यह देश 1947में आखाद हुआ तो 10—15 साल हम देश की सम्भावने में सने विकित व्यनता सरकार, जो कि जनता अनार्थव की सरकार है; उसे के विद्यान नेता अपनी सुझ-बूझ तथा बुडिमसा के कारण वो साल में ही वेश की हालस की सम्भाव कर सुन्दर देंग्र से रेस बजट प्रस्तुत कर रहे हैं।

इस से साम ही मैं कहना चाहता हूं कि एक मैंचाचि-बासी जिला मंडला से चुन कर बाया हूं, दीस साल एक इस जिले की बड़ी उपेंका की बई हैं। बूबेंनान समय में बड़ी साला थी कि बूसपी सरकार छहा की छोर किसेंच क्यान देवी। संख्या जिला आविवासियों के खाद काम बन सम्बद्ध से परा हमा है। "कही वहाँ

[बी स्थाय शास सुर्वे]

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बास्थाइट के भण्डार हैं जिन पर सैंकड़ों वर्ष तक काम चलेगा। भांडला जिले से सफेद सीमेंट का पत्थर बाहुर भेजा जा रहा है। रेलने जाइन के प्रभाव में बहुं पर सीमेंट का कारखाना नहीं खोला जा सका। भेरा बंक्षी महोदय से अनुगोत्र है यदि वहा पर रेलने काइन डाल दी जाय, तो बहुं पर सीमेंट का कारखाना खोला जा सकता है, इस से उस क्षेत्र की वरिडता पूर हो सकती है, ताथ ही रेलने की भी लाभ होगा। हमारे यहां हरें और साल बीज तथा विभिन्न प्रकार की वल सम्पवार्य पैदा होती हैं, लेकिन उन को भेजने की सुविधा के प्रभाव में उन का पूरा उपयोग नहीं हो रहा है। इन सारी बाले को वृष्टि में रखते हुए, मुधे विश्वास है कि मंडी महोदय सपने आगामी बजट में मोडला जिले की प्राथमिकता प्रयान करेंगे।

नमंदा नदी हमारे देश की पवित्र नदी है। वहाँ सनेकों तीर्य स्थल हैं, जहां दूर दूर से लाखों यात्री हर सल आते हैं सेकिन रेलवे ,लाइन के प्रभाव में वहाँ तक पहुंचने में लोगों को बहुत दिक्कत होती है। इस्तिये मैं बाहता हू कि अमरकुंटक से केन्द्र गुरेला तक जो स्वामन 15-20 मील है, उस सेल में लाइन जानी जाय। इस से न केवल माजियों को सुविशा होयी, बिल्क उस जिसे को गी लाम होगा और रेलवे को भी बहुत साम होगा। मैं बाहता हूं कि इस पर आप पुरन्त आन वें और इस साइन को कलवाने की स्थवस्था करें।

मैं पहुंचे बतला चुका हुं—मांडवा विका मुनदाः आदिवासी केत है, यहां जाविवासियों की स्थिति बहुत बवादा गम्मीर हो गई है। बाजारी से पहुंचे वहां 30— 35 प्रतिकृत लोग गरीबी की रेखा के नीचे थे, इस समय 85 प्रतिकृत से प्रतिकृति सोग यरीबी की रेखा के नीचे हैं। यदि साप इस छोटी सी बाइन को इस समय स्थीवाल म करें तो मांडला से विकासपुर के किये, विका का सर्वे पहुंचे हो चुका है, स्वस्तुप्त सक्का काम भी हो चुका है, बाप उसी को में में, स्तमा ही कर दें तो भी उस बिके को साम पहुंच सकता है।

इसी तरह के बांबला से पेन्द्रा तक की लाइन के लिये स्त्रीकृति निल जाय तो ६स से घी उस जिखे की विश्वता दूर हो सकती है। मैं फिर घाप से निवेदन करना बाहता हूं -वर्तमान समय मैं वहां की स्थित बहुत गम्बीर है, घादिवामी को बहुत संधी सावे हैं, बाद वाने हैं, बुख सह नेते हैं, घपने हुख को सुनाने के लिये चिरुलाते नहीं हैं, पूखे मर जाते हैं, बोकन विश्वता महीता सहीता महीता हैं, पूखे कर संखी महोदय से निवेदन करता हूं कि वे मांडला को की स्थित पर गम्बीरता से घ्यान हैं को स्थान पर गम्बीरता से घ्यान हैं।

मोले की वजह से हमारे यहां 115 गांवों की फत्स जीवट हो नई है, जोग बेकार हो नवें हैं, बहुत परेमान हैं। विद बहुा पर रेसवे लाइन जानने का जाम सुरू हो जाव तो हमहें उपको काम निज सकता है। इस तरक भार की मुख्य ज्याब वेना चाहिये तथा नोडसा निजे में समिक ते प्रधिक राहत कार्य शुलवाने में वासन की बरेप से मदद मिलनी काहिये।

इस के साथ ही मैं यह मुलाब की देना चाहता हूं कि हमारे यहां हरें भीर साल-बीज का कारखाना डाका जाय, इस से लोगों को काम मिलेगा और उत्पादकों को सही मान भी मिल सकेगा । अभी जैसा उद्योग मंत्री महोदय ने आमीण केलों को प्राथमिकता दिने जाने की बोचणा की है, छोटे छोटे उद्योगों को बढाने की तरफ सरकार ड्यान वे रही है—जसी उरह से यदि आप भी मांडला जिले को अपनी बोजना में प्राथमिकता वें तो मैं आप का बहुत उपकार मानुंगा ।

मुझे तो बहुत कुछ कहना बा, लेकिन समय के अभाव के कारण नहीं कह पा रहा हूं। आप की पुन: सन्मवाद देता हूं।

भी सक्सी सारायण नायक (खजुराहो): समापति भी, हासत यह हो रही है जैसे कोई मुखा धादमी है, साधनहीन धादमी है, उस को खाना न मिले, नही हालत इस खबन में 1 माज हमारी हो रही है। वो तीन मिनट में मैं कैसे प्रपत्ती बात कह सकता हू, कम से कम इसना समय तो धाप को देना ही चाहिये, जिस से मैं अपनी बात कह सकूं। पहले दूसरे सदस्यों को माबा घंटा तक समय दिया गया।

समापति महोदयः भाप मेहरवानी कर के अपनी बात कहिये ।

भी सक्सी वादावण नायक में रेल मजी जी महुर दंशवरी वी को बहुत धन्यवाद देता हूं, इसलिये कि पिछले तील वर्षों में, 1977-78, 1978-79 और अब 1979-80 में उन्होंने बचत के बजद पेस किये इसला ही नहीं, पिछले दिनों रेलों की पणाली में काफी स्वतार हुआ है, काफी काम हुआ है, और साथ ही साथ खबेक प्रकार की चुचियारों दी गई हैं। जैसे किसान समूहों को सुविकारों वी पाड़ी दारों के मालियों को सुविधारों की सर्वी सेकी विश्लीन गाड़ी चलाई गई, दो मालियों की साड़ी बजाई गई, घन्टरिंग्टी याल दिवस के उपलब्ध माड़ी बजाई गई, घन्टरिंग्टी याल दिवस के उपलब्ध में 3 वर्ष के बजाग 5 वर्ष तक के बालको को मुक्त रेल में याला की सुविधा दी गई । इन सब बातों के लिये में उन को शम्मवाद देता हूं।

रेल विभाग का काम बहुत बड़ा काम है, इस में कई बातों में सुधार की जकरत है। रेलवे का जो कानृत बना था, वह बहुत पहुले बना था, उस में भी सुधार की जकरत है। रेलवे का जो कानृत बना था, वह बहुत पहुले बना था, उस में भी सुधार की जकरत है। रेलवे कास्तिम्स के बारे में पहुले ऐसी व्यवस्था थी कि प्रान्तीय करकारों को थी उस के बर्च में पैसा बेना पवता था, से किन धव रेल मंत्री थी ने कहा है के धव रेल विभाग ही उन को बनायेगा—इस के जिमे में उन को बन्यवाद वेता हू। जहां पर कासिम्स वे नहीं है, यहां पर उन को बनाया चाहिले ताकि जनता को निकलने में सुविधा हो। शांधी मानकपुर लाइन पर चकरन और वोहां ऐसे पांच है, जहां पर समयार बनाने की बहुत सावनकता है। इस्तियों वहां पर काप को तुरस्त सम्वाद विवाद का हो है स्वतियों वहां पर काप को तुरस्त सम्वाद वनवार का बात्र वा का स्वतियों वहां पर काप को तुरस्त सम्वाद वनवार का है। इस्तियों वहां पर काप को तुरस्त सम्वाद वनवार का स्वतियों वहां पर काप को तुरस्त सम्वाद वनवार का है। इस्तियों वहां पर काप को तुरस्त सम्वाद वनवार का स्वतियों स्वतियों स्वतियों का स्वतियों स्वतियों का स्वतियों क

ग्रगली बात मैं यह कहना चाहता हं कि मध्य प्रदेश एक विशेष प्रदेश है और यह देश का मध्य भाग है लेकिन हैंहां पर बहुत ही कम रेलवे लाइनें हैं यानी एक मिलियन पर केवल 6 किलोमीटर ही रेलवे लाइन हैं। मैं चाहुता हूं कि इस म्रोर ध्यान दिया जाए। जैसे मंत्री जी ने उत्तर पूर्वी पर्वतीय इलाकों की तरफ ध्यान दिया है ग्रौर वहां पर 6 लाइनों के लिए काम शरू करवा दिया है, उसी तरह से हमारे यहां भी रेलवे लाइनें ग्रौर बननी चाहिये क्योंकि मध्य प्रदेश एक ऐसा क्षेत्र है जहां पर बहु मूल्य खनिज पदार्थ पाए जाते हैं। ग्रगर उन का दोहन हो ग्रौर रेलवे की मुविधा वहां पर मिल जाए, तो इस से न केवल मध्य प्रदेश ही प्रगति करेगा बल्कि पूरे भारत को इससे फायदा होगा। यहां पर चुना, कोयला, बाक्साइट ग्रौर लोंहा ग्रादि बहम्ल्य चीजें पा**ई** जाती हैं। जब वहां के लिए उद्योग की बात करते हैं तो कह दिया जाता है कि वहां पर रेलवे लाइन नहीं हैं ग्रौर जब रेलवे लाइनों की बात करते हैं, तो कह देते हैं कि वहां पर उद्योग नहीं है। इस तरह से कैसे वहां की समस्या हल होगी। इसलिए मेरा कहना यह है कि वहां पर दोनों चीजों का मिलान करना चाहिये। ललितपुर से सिंगरोली तक रेलवे लाइन के बारे में कई बार कहा जा चुका है और उसका जो सर्वे है, वह बड़ी ढिलाई से चल रहा है। उस के सर्वे का काम तुरन्त पूरा होना चाहिये। झांसी में इस का दप्तर है लेकिन वहां से यह काम नहीं हो रहा है। मैं झांसी के दफ्तर में इस के लिए गया, तो मुझे पता चला कि वहां पर जो खन्ना साहब हैं, वे मथुरा लाइन का काम करने चले गये हैं भीर उस लाइन का काम नहीं लिया गया । रेवा और सतना का सर्वे का काम पहले हो चुका है लेकिन वहां भी, रेलवे लाइन का काम ग्रभी शुरू हुया है। अगर वहां के काम आप **ब**हीं जल्दी करवा दें, तो इस प्रदेश को काफ़ी फ़ायदा होगा और इस से मध्य प्रदेश काफ़ी प्रगति करेगा। मैं यह भी कहुंगा कि टीकमगढ़ ग्रीर छतरपुर में भी दफ्तर खोले जाएं क्योंकि झांसी से हमारे यहां काम नहीं हो रहा है।

सन् 1974 में रेलवे में जो हड़ताल हुई, उस में प्रमुख मांग बोनस की थी। ग्रब ग्राप वे सभी कर्मचारियों को नौकरी में फिर से ले लिया है ग्रौर जो लेने बाकी रह गये हैं, उन को भी ग्राप नौकरी में ले लीजिए, यह मेरा ग्रापसे निवेदन है। उन की जो बोनस की मांग है, उस को भी ग्राप पूरा कीजिए।

मैं यह भी कहना चाहता हूं कि छतीसगढ़ एक्सप्रेस ललितपुर नहीं रुकती है। लोगों की यह मांग है कि यह गाड़ी बहां पर भी खड़ी होनी चाहिये। इसी तरह से कुतुब एक्सप्रेस मऊरानीपुर पर भी खड़ी होनी चाहियें क्योंकि वह बड़ी मंडी है। उन की यह मांग बराबर रही है श्वीर हम चाहते हैं कि यह गाड़ी वहां खड़ी हो।

एक दात श्रीर कहना चाहता हूं। मधु दंडवते जीने बहुत से काम श्रच्छे किये हैं लेकिन

श्राज इस हिन्दूस्तान में मन्ष्य की जिन्दगी निश्चिन्तता की जिन्दगी नहीं रही है। रेलवे विभाग में कुछ ऐसे लोग हैं जो वहाँ पर कुछ काम करने जाते हैं। उन्होंने कुछ काम किया ग्रौर एक वर्ष भी नहीं होने पाया कि उनको पहले ही निकाल दिया जाता है क्योंकि एक वर्ष पूरा हो जाएगा, तो उन को मुस्तिकल करना पड़ेगा । जब कर्मचारियों श्रीर यधिकारियों से बात होती है, तो वे इस बात को बतातें हैं । सभी विभागों में ऐसा होता है । इसिलए मैं चाहता हूं कि मधु दंडवते जी, जब इतने अच्छे काम कर रहे हैं, तो सब से पहले अपने विभाग में इस चीज की खत्म करें। छः माह एक श्रादमी काम करता है श्रीर उस के बाद उस को हटा कर दूसरे ग्रादमी को रख लेते हैं। उसी जगह दूसरे आदमी को दूसरे दिन ही रख लिया जाता है। अगर जगह खत्म हो जाए, तो हम समझ सकते हैं कि काम न होने के कारण निकाल दिया लेकिन जब जगह है, तो चाहे मजदूर हो या नौकर हो, उस को काम से नहीं हटाना चाहियें और इस तरह से मनुष्य की जिन्दगी में जो अनिश्चिन्तता है, उस को खत्म किया जाए। मैं चाहता हूं कि ललितपुर से सिंगरोली की लाइन के बारे में जो मैंने कहा है, उसका निर्माण जल्दी किया जाए।

चौधरी बलबीर सिंह (होशियारपुर) : सभा-पित महोदय, मैं प्राप को ध्रत्यवाद देता हूं कि धाप चे मुझ बोलने का मौका दिया ग्रौर मधु दंडवते साहब को मुबारकबाद देता हूं कि उन्होंने ऐसा बजट पेश किया लेकिन एक बात मैं यह कहना चाहता हूं कि 30 साल कांग्रेस का राज्य रहा ग्रौर 2 साल जनता पार्टी का राज्य होने को ग्राया है, इन को सायद पता नहीं कि हिन्दुस्तान के नक्शे में पंजाब भी एक जगह है । पंजाब ऐसी जगह है जिसने हिन्दुस्तान का नाम ऊंचा किया है ग्रौर पहले जब सारी दुनिया से ग्रनाज की भिक्षा मांगते रहे हैं, ग्राज उसी पंजाब की बदौलत हम ग्रनाज बाहर के देशों को देने में सफल हुए हैं, लेकिन पंजाब में पिछले 32 सालों में एक इंच रेलवे लाइन नहीं बनी।

लुधियाना से चंडीगढ़ तक के लिए रेलवे लाइन की मांग थी, उन दोनों को रेलवे लाइन से मिलाया बाए, लेकिन वह प्रभी तक नहीं बनी है। इसी तरह से नांगल से तलवाड़ा का सर्वे हुन्ना है लेकिन वहां भी रेलवे लाइन नहीं बनी है। तलवाड़ा को प्रगर रेलवे लाइन से मिलाते हैं, तो एक डिफेन्स लाइन बनती है। जब कभी भी लड़ाई हुई, तो यही एक इलाका है जिस से हम प्रपनी रेगुलर लाइन को चला सकते हैं। वह लाइन नहीं बनी।

एक दूसरी बात यह कहूंगा कि जितनी भी श्राप सुपरफास्ट श्रीर ऐसी दूसरी गाड़ियां चला रहे हैं इसके लिए मैं श्राप को मुबारकबाद देता हूं। लेकिन जो चल रही हैं उनको भी ठीक करने की कोशिश करें।

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की । गमबीर 'निह

रैंस नहीं जी अपने अफलरों को कहिये कि वे संपत्ती बृद्धि का भी कभी कभी इस्तेमाल कर जिया क्षेत्रीं । प्रांभी वो सानी की बात है। दिस्सी से मुक्ति कही वक्त ए चनी, लेकिन 50 गंक के सानती क्षेत्रा, लांकर कह नहीं। योका प्रस्टा यहां से क्षती के क्षेत्रा, लांकर कह नहीं। योका प्रस्टा यहां से क्षती के क्षेत्रा किए एक कही नहीं ते निकल गई। यीने इस बारे में आपकी पक्ष तिक्ष कर विकायन की बीर वहां के डी॰ प्रस्कृत नहीं से तिकल गई। यीने इस बारे में आपकी पक्ष तिक्ष कर विकायन की बीर वहां के डी॰ प्रस्कृत निकाय कर लिया करें। यानर कोई गाड़ी रीचि के इस इस निकाय कर लिया करें। यानर कोई गाड़ी रीचि के आप प्रांभी की उसके विकाय विवास करें। ने निकाय नहीं, वे सोग सो अंकी हक्षा रही है सो उसकी विकाय नहीं, वे सोग सो अंकी हक्षा में पूमने वाले की स्वार्थ हैं।

त्री० नम् स्टब्स्ते : ! शायद लाल नगड़ी देख सर मह दक गई होगी ।

नौसेरी बनवीर हिंह: वैबिए, साहुब इनके प्राथमियों को ट्रेन के अन्यर बैठे हुए प्राथमी की लाले पनड़ी तो नजर आ जाती है लेकिन बाहर क्या हो खुर है, बहु नजर नहीं जाता। इनके आविम्यों को बोविय इस किस्स की कोई बीनीरी हैं। किसी को किसी वक्त नजर प्राता है, किसी को किसी वक्त नजर प्राता है, किसी को किसी वक्त नजर प्राता है, किसी को किसी वक्त वंध प्राता है लेकिन इनके प्रावमियों को प्राप्त केंद्री चीच नजर प्राती है लेकिन इन्हें प्रावमियों के प्राप्त केंद्री चीच नजर प्राती है लेकिन इन्हें ता। प्रांत किसी केंद्री के जाने केंद्री की कार्यों कि कार्यों कि कार्यों कि स्वार्थ केंद्री करार केंद्री की स्वार्थ केंद्री कि सीनों के सुख्य क्या स्वार्थ करार है।

साबिर में प्राप्त में यही कहना चाहता हूं कि सूंग एजाब का ज्यान रखें। वे लोग है जीदेवल संप्ताई करते हैं। धगर उनको वक्त पर गाडी नहीं विलटो है तो उनका सर्यानाम हो जाएगा। किसान विचारा मारा जाएगा। मार वह नारा खा तो हिन्दुस्तान कहां 'हेगा? बाजकस आनु का सीजन है। मार उसे गाडी कृत्य एर है वे ताकि वह अपनी सक्ती और सील, उसमें कृता कर वाहर सेज समें।

हमारे पंजाब में एक परिवार विश्वीका जंगह है ।

बहा पर कि मुद गोविन्यसिंह जी का परिवार विश्वक्
वेवा । यहां बहुत बढ़ा बुद्धारा है । साथों की तारसब में नोज बहां अपनी अद्धा के फूल चढ़ाने
वाते हैं। वहां रेलने स्टेसन नहीं है।
यगर बढ़ा रेख की सुविधा हो जाए तो लोगों
को बहुत बढ़ा काराम विलेश। इस तरह से उन वोगों
के साथ रेखने बाते भी श्रद्धा के फूल कहां मेंट कर झाँती ।

किंगों के वे वे बुरायार और सन्धार बांग करें? हैं

किंगों के वे वे बुरायार और सन्धार बांग करें? हैं

किंगों की वात कारा बर्गन साथार बांग साथीरों की
वातिये, तथी कार बर्गना, वेश नहीं मनेशा।

SHRI D. D. DESAI (Kaira) Mr. Chairman the Railway Minister has done well and he can do better. The problems with him are quite demanding and I think, I would make a few constructive suggestions. First of all. he should put weekly three or four rakes at half freight rates for three months from Farukhabad and different centres in Northern States to metropolitan cities so as to remove surplus potatoes which due to glut and fall in rates the farmers are not able to dig. This would help three States greatly. The second point would like to make is that unless he improves the productivity of the railway he will not be able to reduce the rates. Therefore, I would like to suggest that he will have to increase the ton kilometres and passenger kilometres and for doing that he will have to go in for electronic signalling because the present tracks are over-loaded and he otherwise will have to provide ertra tracks facilities.

One deficiency he has got is that he has indiscriminately taken back lot of people. Some of them are doing no work. He is requested to inquire and those people who do not work and disturb others should be sent out.

Sir, recently we had seen in Bombay there were suburban disturbances. He knows that these suburban railways are losing several crores of rupees. He can a separate Corporation of suburban pailways. I believe that the Bonbay! Calcutta and ! Madras suburban trains are losing . Rs. 30 to Rs. 40 crofes almustly. Her is worried about profitability, when it comes to mofussil or rural areas. For example, Bhavnagar-Tarapore line has been surveyed and found viable a number of times. But he has still to take a decision. The Government of Gujarat has underwritten railways profitability, besides giving freeland. The return on the capital investment is assured by the State Covernment. So, I request him to take up this line at the earliest.

There is another small section, named by Modasa Shamlaji section. The hon-

ties Bill

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Therefore, I reiterate that although a legislation is necessary, the entire malady cannot be removed so long as the people of the lower strata do not unite together and wage a united battle against the injustice meted out to them. Sir, I once more express my full support to this Bill and with that I conclude my speech.

श्रीमती मृणाल गोरें (बम्बई उत्तर): उपाध्यक्ष महोदय, डा० वसंत कुमार पंडित सोशल डिस्पेरिटीज के बारे में जो यहां बिल लाए हैं, उस के लिए मैं उन का हार्दिक श्रभिनन्दन करती हूं।

मैं यह जानती हूं कि इस बिल का जो विषय है, जो इस बिल का स्कोप है, वह मर्यादित है ग्रौर ग्रपने भाषण में जो ग्रापने वेकग्राउन्ड दी, महाराष्ट्र में जब श्री वी० जी० खेर मुख्य मंत्री थे ग्रौर हमारी सरक।र के ब्राज के प्रधान माननीय श्री मोरारजी देस ई गृह मंत्री थे, उस वक्त बम्बई में कुछ ऐसी घटनाएं हुई, जिन के कारण इस प्रकार का बिल महाराष्ट्र में लोया गया था स्रौर उस बिल की बोहरा कम्युनिटी को छोड़ कर बाकी सभी कम्युनिटीज के लोगों ने कबूल किया था, उस बिल का समर्थन किया था ग्रौर ग्राज भी हम देख रहे हैं कि वोहरा कम्युनिटी में इस के बारे में काफ़ी झगड़े चालू हैं। डा० परुलेकर ने भी ग्रपने भाषण में कहा है कि इस प्रस्ताव का उद्देश्य मर्यादित है, उस की दृष्टि मर्यादित है। मैं यह कहना चाहूं गी कि हमारी **त्रांखों के सामने जो घटनाएं घट रही हैं, वे** हमारे सामने हैं स्रौर मैं वह पूछना चाहती हूं कि क्या इस बीसवीं सदी के अन्त में भी हम इसी प्रकार से समाज को चलाना चाहते हैं कि जो व्यक्तिगत स्वतंत्रय है, जो फन्डामेन्टल राइट्स हैं, जो बुनियादी अधिकार हैं, उनको और उस व्यक्तिगत स्वातन्त्रय की कोई धर्म गुरु कुचलता रहे। यह एक बुनियादी सवाल है। इस सवाल का जवाब हम लोगों को देना चाहिए । मैं जानती हूं कि हम लोग इसको टाल रहे हैं। मैं ग्राप से कहना चाहूंगी ग्रब ग्राप इसको टाल नहीं पायेंगे। कहीं न कहीं हम लोगों को इस का जवाब देना ही पड़ेगा।

हम देख रहे हैं कि एक तरफ तो अपने संविधान में भारतवासियों को बुनियादी अधिकार दे दिये गये हैं, उनको व्यक्तिगत स्वतंत्रता दे दी गयी है लेकिन धर्म के नाम पर उनके अधिकारों को मर्यादित करने की कोशिश की जाती है। इसलिए हमें लगता है कि हम इसके बारे में कुछ ठोस रीति से कहें जिससे कि धार्मिक अधिता एक ऐसा माहौल पैदा न कर सके।

जैसा कि डा० रामजी सिंह ने कहा धर्म के जिरये कभी समाज को एकितत करने का काम होता था लेकिन ग्राज परिस्थित ऐसी ग्रागयी है कि ग्रब धर्म के नाम पर समाज को एकित करने का नहीं बिल्क उसको संकुचित करने का काम होता है। ग्रापर कोई समाज को एकितत करने का काम करना भी चाहता है तो हम उसको मदद नहीं देते। डा० पण्डित ने कहा कि नोमेन कांट्रेक्टर के यहां एक 80 साल की बुढ़िया गुजर

गयी, उसे शमशान भूमि में जगह देने से इंकार कर दिया गया । कारण नोमेन की बहन मिस कांट्रेक्टर ग्रपनी जाति से बाहर शादी करना चाहती थीं, उन्हें शादी करने की इजाजत नहीं दी गयी। इसी प्रकार से हम देखते हैं कि कैसे वोहरा जमात के धर्मगुरुग्रों द्वारा श्रपनी कम्युनिटी के लोगों को सताया जाता है। जिस तरह से उनको सताया जाता है उसके बारे में उस कम्यनिटी के लोगों ने मुझे बताया है। दूसरी कम्युनिटी के लोग तो उस पर विश्वास नहीं कर पायेंगे। उस कम्युनिटी के चेरिटेबल ट्रस्ट्स हैं जिनके ग्रकाउंट्स के बारे में पूछना बहत बड़ा पाप होता है। अगर कोई व्यक्ति प्रपने धर्मगुरु के बारे में कुछ कहता है तो कहा जाता है कि वह भ्रपने धर्म के विरोध में बोलता है, उसका सामाजिक **ब**हिष्कार कर देन। चाहिए । जब कम्युनिटी वें लोग बहिष्कृत व्यक्ति की हालत देखते हैं तो स्रौर प्रोगों में धर्मगुरु के खिलाफ क्छ कहने की हिम्मत नहीं होती । इस तरह से धर्म गुरु अधनी कम्यितिटी के लोगों पर पुरी हरह से श्रधिकार जमाये रखते हैं।

इसलिये मैं कहना चाहती है कि जब इस देश के संविधान में हमारी निष्ठा है, उससे हम बंधे हुए हैं तब इस देश के न्त्रगरिकों के अधिकार पर जो धर्म के नाम पर ग्राकमण होता है तो उस ग्राकमण से नागरिकों की रक्षा करने का सरकार का फर्ज है और यह करने के लिए हमें ग्रागे बढ़ना चाहिये। कहा जाता है कि हम धर्म की ग्रन्दरूनी बातों महस्तक्षेप नहीं कर सकतें हैं।यहांश्री नथवानी जी बैठे हुए हें ।उनकी कमीशन नियुक्त में जो गया, मैं जानती हूं कि कमीशन में करने वालों को कैसे तंग करने की बात हुई । जो लोग म्रपने धर्म गुरुम्रों की बाबत कुछ कहना चाहते हैं उन हा सामाजिक बहिष्कार करने की बात होती है। इस तरह से लोगों को बोलने तक से मना कर दिया जाता है । वे कहीं भी भ्रपने धर्मगुरुग्नों के विरोध में नहीं बोल सकते हैं। ग्राज की सरकार जो व्यक्तिगत ग्राजादी के सवाल को ले कर यहां भ्राकर सत्तारूढ़ हुई है, ऐसी बातों को देखते हुए कैसे इन बातों का समर्थन कर सकती है। श्रापको देखना चाहिये कि समाज से किसी भी व्यक्ति के स्रधिकारों पर इस प्रकार का भ्राक्रमण न हो।

16.35 hrs.

[SHRI N. K. SHEJKALKAR in the Chair]

सुप्रीम कोर्ट ने जो फैसला दिया कि धार्मिक ग्राधार पर एक्स-कम्युनिकेशन के मामले में ग्राप दखल नहीं दे सकते हैं लेकिन दूसरे मामलों में दे सकते हैं इस प्रकार का ग्रर्भ उस फैसले का था। लेकिन उस फैसले को ग्राए हुए कांफी समय हो चुका है काफी पानी बह चुका है। ग्राज फिर एक बार में समझती हूं कि ग्रसर्ट करने की जरूरत ग्रा पड़ी है।

हो सकता है कि इस बिल में कुछ खामियां हों। इसको मैं मानती हूं। इसका कारण यह है कि प्राइवेट मैंम्बर्ज बिल हर दृष्टि सें परिपूर्ण नहीं होता है, लेकिन मूलभूत जो कल्पना इस में है उस कल्पना को सरकार MARCH 8, 1979

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the classless train, there could be some padded cushion berths and part of it could be air-conditioned. There could be air-conditioned second class bogies and even that could be arranged and I hope that this will be a good beginning as far as Gujarat is concerned.

Sir, some comment has been made even while paying me compliments. Regarding the third successive budget I have produced, some left-handed compliments were paid not because they are leftists, but some left-handed compliment was paid by saying that as a result of certain jugglery that I am supposed to have indulged in as a mathematician that a surplus budget has been produced. It was indicated by some that since I have been able to mop up Rs. 1780 crores of internal resources in the form of certain levies and increase in the season tickets, that is why the Janata Government has been able to present a surplus budget. I do not wish to cast aspersions on anyone, but I wish to quote facts and figures with the statistics that I have with me that from 1966-67 upto 1975-76,—a period of ten years—even though there was heavy increase in freight and fare structure, there was a heavy deficit and the supreme tragedy in the budget was that when there was a maximum increase freight and fare, a maximum deficit was recorded and I wish to quote that instance also. It was in 1974-75 in which there was Supplementary Budget to the original budget and both these budgets together imposed a levy of Rs. 269.85 crores and the deficit was Rs. 113.82 crores.

Now, it is said that because some increases have been made, the surplus has been produced. That is not a very relevant argument at all. As far as the last two years are concerned and the revised estimate is concerned. there was no increase in freight and fare at all. Even if you take this year. the prophets of gloom-economists not excluded -- had predicted that for the

current year, which will be ending on 31st March, I will be presenting a revised budget in which the deficit will be of the order of Rs. 100 to Rs. 150 crores. I am on the other hand glad to inform this August House, that proper economic decisions, full co-operation of the working class, and the managerial cadre on Railways and by introducing certain devices, and in spite of Rs. 30 crores of loss due to floods, cyclones and heavy rains and in addition to Rs. 64 crores of additional burden as an effect of post-budgetary burden this year, we have successfully produced this. With a relief of Rs. 10 crores that the Railway Convention Committee has given us and I hope Parliament will endorse that the surplus may go up from Rs. 27 crores to Rs. 37 crores.

As far as 1979-80 is concerned, it is true that there has been an additional generation of internal resources to the extent of Rs. 178 crores. The breakup has already been given and I do not want to repeat that. But I wish to point out to you that this has been done in spite of certain important constraints. Those were additional factors. I want this House to take note of the fact that in the past, many administrations had committed the mistake of keeping the depreciation fund at a low level. We have increased the depreciation fund by Rs. 55.0 crores. We have increased the Pension fund by Rs. 15.0 crores. We have assured that we will pay Rs. 240.0 crores of dividend to the General Revenues. We do not have the old trick that in order to pay dividend to General Revenues we borrow from the General Revenue and in some other account book make the entry that we have paid it as also the interest thereon. That we have not done. So, after increasing the depreciation fund by Rs. 55 crores. after increasing the pension fund by Rs. 15 crores and even after making provision for Rs. 248 ercres of dividend obligations, we have been able to produce this surplus. Even if I had not imposed Rs. 178 croses, we would have been able to belance the budget.

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15,43 hrs.

MR DEPUTY-SPEAKER in the Chair]

There is another aspect which has to be taken note of. Why is it that the situation has changed? Many hon. Members in this House have indicated that the traffic suffered during the financial year. I myself had stated that it was 205 million tonnes. They rely on mechanical statistics without understanding their implications and just make their mathematical calculations by calculating the earnings of the Indian Railways on the basis of movement of only of 205 million tonnes. They forgot the fact that in the gross earnings of the passenger traffic and the other traffic, it is not merely how much tonnage is moved, not only how many passengers are moved, but what is the movement of the passengers to how much distance and the movement of the tonnage to how much distance. That is very relevant. The correct indicator of the progress of traffic in the country, to my mind, is tonne kilometerage plus passenger kilometerage. These are the two things to be taken note of. If you take 1977-78 and 1978-79 upto 31st March, 1979 I would add up these two components and try to explain to you as to what extent exactly the progress has been.

SHRI HARI VISHNU KAMATH:

PROF. MADHU DANDAVATE: Yes; a parliamentarism like Shri H. V. Kamath. Whom I do not call as the father of the Indian Constitution. but, as the bachelor of the Indian Constitution knows very well....

SHRI HARI VISHNU KAMATH: I have been called father, brother, backelor and what not. . . I am a composite person.

MR. DEPUTY-SPEAKER: Both father and bachelor.

PROF. MADRU DANDAVATE: If you simultaneously describe him as

bachelor and father, it is a very dangerous proposition.

SHRIMATI PARVATHI KRISH-NAN: But that has been suggested by the Deputy-Speaker without understanding its implications.

PROF. MADHU DANDAVATE: I was saying that if you take the tonne-kilometers plus the passenger kilometers and see what was the position last year and what is the position this year, you will know the facts. If you add up these components, you will see that last year the total units were 339 billion units—tonne kilometers plus passenger kilometres. And upto 31st March 1979 our projection is 345 billion units. This will make the point clear as far as the economists are concerned.

Fortunately, we have in this House educationists, economists, railway trade unionists as also politicians and representatives of the kisans. We have such a composite House. If all aspects of this problem are taken into account, I am sure, the problem can be properly understood. So, in my hat trick, there is no trick at all.

Prof. Mavalankar has raised a very relevant point and Shri Patil also raised the same point. Prof. Mavalankar has said that certain investments are being made in railways from Plan to Plan and this House must know, if not in detail, at least in a cursory manner. how exactly that investment has been utilised. Here, I would like to point out that if you take the Third Plan and afterwards the inter-Plan period and then the Fourth and Plans, you will be happy to know that as far as the traffic unit per crore of supee investment is concerned—that means tonne kilometers plus passenger kilometers per crore of investment: it had increased in the Third Plan by 42.18 million units, in the inter-Plan period, it increased by 44.77 million units and in the 4th Plan, it has increased by 36.99 million units only and I am very happy to say that in the 5th Plan period, it has increased

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by 87.30 million units. That is the progress that has been made. And, I am thankful to him that he provoked me t_0 give a very interesting statistics that will speak about the efficiency of the railway workers and the managerial cadre that has been directing them.

There is another important aspect. Very often it is said that the wagon movement has suffered; the traffic has immensely suffered and that the rail users are complaining. I would like this House to take note of the fact that the entire pattern of traffic, this year and last year, has totally changed. Formerly, there was one bad feature of Indian economy, that we were forced to go in for heavy imports of food materials. I am very proud, and thanks to the Agriculture Ministry, we have produced a record quantity of foodgrains during the last financial year, of the order of 125 million tonnes. In the past, we were told: "If at all the foodgrains production is very good, the responsibility is ours; and if there is failure, it is the responsibility of Lord Indra. Indra is responsible for the failure of rainfall." That was the previous equation. This time it is not merely the weather. We have seen to it, and due to conscious efforts of the Janata Party Government, there has been an increased consumption of fertilizers in our agriculture; and I am proud to say that after India became independent, we have had the record irrigation capacity of 2.8 million hectares. These are the factors that are responsible for the increased production of foodgrains in the country, and no doubt, this has created a problem for the Railways.

SHRI PATTABHI (RAMA RAO (Rajahmundry): What is the use? The price of paddy is very low.

PROF. MADHU DANDAVATE: That we will discuss, when we discuss the Demands fir Agriculture. I indicated that this increase in agricultural produce, in the context of the Railways, has created a problem for the Iailways.

Formerly, what used to happen? Some foodgrains used to be imported to the Bombay port. So, there would be a small movement in the hinterland of Bombay. Some would be imported in Madras. There would be a movement of the railway trains in that area. Some would come to Calcutta, and there would be small lead there. Now, I find that because all our imports have been stopped, foodgrains have to be moved from Punjab and Haryana—thanks to our comrades from Puniab and Haryana. Right from Punjab and Haryana, we have to move foodgrains to the West coast, and to the South, and as a result of that, our wagons get locked up for a longer distance; and when they remain locked up for a longer distance, they take more time to come back; and, therefore, the turn-round of the wagons in terms of number of days, has also gone upnot because of the inefficiency of the workers but because of the change in the pattern of traffic. That is another factor that has to be taken note of.

You will be surprised to know that the average lead of the commodities that are moved by the Indian Railways has increased to 720 kilometres. is one constraint. The second interesting constraint is that we are importing fertilizers; and these fertilizers cannot be brought to whatever ports which may be convenient because the berthing facilities in certain big ports are not sufficient. You will be surprised to know that some of our fertilizers come at Tuticorin port and from there they are moved to Punjab and Haryana. As a result of that, the lead of the movement of fertilizers has increased.

SHRIMATI PARVATHI KRISH-NAN: That is why we say we want broad gauge for Tamil Nadu.

PROF. MADHU DANDAVATE: That is right. So, we come to the same conclusion. And, therefore, this is another factor that has to be taken into account.

When we talk about the operational efficiency of the Railways, and the results that we expect from the Railways, we should try to understand what are the new constraints and what is the tremendous burden the Indian railways have been called upon to bear. I shall quote only 2 relevant factors which are very important, to find out how difficult it is, within the parameters of existing finances, to meet all the requirements of the Railways. In 1951-52, just at the commencement of the First 5-year Plan, the number of passengers were 1284 millions. In 1977-78, it was 3504 millions. What about the total

SHRI HARI VISHNU KAMATH: Population has also increased.

freight?

PROF. MADHU DANDAVATE: Population is also a problem; and I concede that you have not contributed to that at all. As far as total freight is concerned, revenue as well as non revenue, the total freight in 1951-52 was 93 million tonnes; in 1977-78 it was 237 million tonnes.

Our friend and comrade Mrs. Parvathi Krishnan has raised a pertinent point; which has also been repeated in this House. I think if credit is to be given for coordinated effort, part of it goes to her because in the previous budget she had insisted that the three modes of transport-leaving aside air for the time being-road, shipping and railway-should have co-ordination; unless there is proper co-ordination among the three, it will not be possible for us to augment the efficiency and the earnings of our transport system. I was happy to indicate to this House that the Planning Commission had accapted our proposal and the Pandey Committee has been set up. They have gone to the rural areas and various ports and other interior areas and discussed the problem. To some extent, I can say they have already formulated a policy and I can assure you that, as Railway Minister, whatever responsibility falls on the railways as a result of the co-ordinated and integrated policy among the railways, road transport and sea transport, will be discharged and all the necessary steps will be taken.

Now about Scheduled Castes and Tribes, let me tell you that even the Committee which examined all the ministries has come to the conclusion that one of the ministries in which maximum accommodation for Scheduled Castes and Tribes has been made is the Railway Ministry and I am very proud of putting this on record. Even then I am not satisfied and we will continue that process. I know that some railway workers are dissatisfied; they say; that they are losing their seniority. To them I say: those who have lost their social seniority for thousands of years, to accommodate them if you lose your seniority for a few months or a few years, that will be worth it, and you will have to tolerate that and we will have to accommodate the Scheduled Castes and Tribes.

Repeatedly the question has been raised about the Railway Board. I do not want to go into the details. It is on record that even when I was on the opposition side; I had never demanded the abolition of the Railway Board, and always insisted upon the restructuring of the Railway Board. There could be difference of opinion as to whether restructuring has been properly made whether further restructuring is needed but this Board will have to be continued. The Administrative Reforms Commission of which the hon. Member from Hoshangabad was a member-I am referring to Shri Hari Vishnu Kamath-had made very relevant contribution and I am on record for having said that we have derived inspiration for restructuring the Railway Board from some of the contributions that were made by the Administrative Reforms Commission.

SHRI HARI VISHNU KAMATH: Except for one matter we had recommended that there should be a Member (Electrical) on the Railway Board; that has not been accepted.

बी डी॰ की॰ वसई (नुजवाता) नेवी वी ने कहा है कि बेबुवरू कास्टल का परस्टिंच रेलचे नै बहुत मनटन किया है सेकिन रेसबे में बनरल नैनेवर कितने है ?

प्री. वयु वश्यवते : तें इस समय इसके विटेल्स में नहीं जाना पाइता।

What he has said is correct. The Administrative Reforms Commission has also suggested that there must be a Member for electrical. As you know in this country, just as rural electrification takes semetime, "electrification" of the Railway Board may also take some more time; I shall keep this suggestion in mind.

As far as the Board is concerned, let me make it clear that whether you run a political party or government or municipality, you have to have some apex institution which is unavoidable for administrative and executive purposes; only their complexion must be properly maintained. I cannot imagine any government without that. This government is there; tomorrow Shrimati Parvathi Krishnan's government may come; governments come and go but there will have to be some apex institution. . . (An Hon. Member: God help the country). Don't say: God help, because she does not believe in God.

SHRIMATI PARVATHI KRISH-NAN: He wants God to help him.

PROF. MADHU DANDAVATE: Some apex body will have to be in charge of administration. The merit of our system in the railways is that those who are manning the Railway Board are not just administrative heads. For instance, they are taken from the mechanical engineering discipline, from Civil Engineering discipline, from Transport side: they might be men belonging to section of Finance; and since they come from the specialised branches, after doing certain work at the General Managery level and as a result they are able to bring their expertise and their technical knowledge to the administration.

I do not want to defend some of the fallacies or fallures and short-romings that are there. Just as Ministers might be having shortfalls, similarly failures on the part of others might be there, but anyway the structure has to be there. Only it has to be radically altered.

SHRI P. G. MAVALANKAR: Are you taking steps in that direction?

PROF. MADHU DANDAVATE: Yes, we have already taken. I do not want to go into details as far as this point is concerned.

Then the question of security anticorruption drive and safety aspects were raised. The question of installing automatic warning system was also raised. Coming to the problem of safety I want to make one very welcome announcement over here. For the last one year I was trying to discuss the problem with the scientists in the Railways and R.D.S.O. to see how best it would be possible for us to see that the total cost on installing automatic warning system can be reduced. It has been reduced to a certain extent and as a result, where the accident takes place by collusion, if the automatic warning system is fixed just near the signal and also under the locomotive, in that case the automatic warning apparatus gives a whistle and brakes are applied automatically. This is there. I am very happy to announce this because density of traffic in suburban railways is very high. Initially we had tried that on Gava-Mushalsarai, Burdwan-Howrah Sections. Now We are going to see that the entire Bombay suburban section will also be fitted with this modern system of automatic warning system so that accidents due to collusion where the frequency of trains is such that there is a train after every two or three minutes can be averted.

We are taking other steps also Members have made certain suggestions. They are all constructive proposals. I can assure you, I will take them into account.

Someone has said that I have made a small suggestion in the Hudget-that is, the provision of surahies, provision of earthen pots. Somebody said that if you keep an earthen pots for drinking water inside the mail, express and passenger trains, they might be broken. Men and women are breakable, what to talk of earthen pots? I think we must be prepared to take a calculated risk. It does not matter if one earthen pot is hroken. Another villager will get an opportunity to provide another earthen pot. Since our perspective is to help the cottage industry in the villages, deliberately we have taken this conscious decision, where lakhs and lakhs of earthen pots will be required, and villagers will get an opportunity to provide these materials to the Railways. I think that will be an indirect aid given at the grass root level in the yillages.

A question was raised by a number of Members that so many trains had to be cancelled. I am not one of among those who would like to transfer the blame from one Ministry to another. We all belong to the same Government. To-day if I say it is not my responsible, and if the Energy Ministry is responsible, and if the Energy Ministry says I am not responsible, it is the Railways that are responsible; as far as consumers are concerned, they will say "plague on both the Houses! We are not concerned who is responsible, we are only interested in the results."

SHRIMATI PARVATHI KRISH-NAN: Energy Minister is conspicuously absent.

PROF. MADHU DANDAVATE: Silently supporting everything that I had said because we had a joint meeting.

So far as coal production is concerned, stocks are coming up. There would not be any difficulty. But for some time as I told the House repeatedly during Question Hour. . .

(Interruptions)

Fortunately, the Energy Minister has come when I was making a very complimentary statement about his Ministry.

The Energy Ministry has assured us that there is enough coal and they would be able to supply coal. At an earlier stage, there was genuine difficulty for which the Government cannot be blamed. When there was flood and when the mines were filled with water, adequate supply of steam coal was not available and 213 pairs of trains had to be cancelled. I assure the House that gradually we will be able to restore them. I can assure the House that with this increased supply of steam coal that will be available, it will be possible to restore all trains which had to be stopped initially.

SHRI HARI VISHNU KAMATH: By what date?

PROF. MADHU DANDAVATE: By April we should be able to restore them. Deliberately, I am not saying 1st April because you will not believe that statement.

On the question of wagon utilisation raised by Mr. Patil I will only give two or three indicators without bothering the House with statistics. If we take the wagon kilometre per wagon day, it was 62.3 for broad gauge in 1950-51. Sometimes it fluctuated and went down, but the latest figure for 1977-78 is 81.9. We are trying our best and with the cooperation of the workers, we should be able to settle all these problems—the problems of technology as well as other problems.

SHRI T. A. PAI (Udipi): Are you admitting that there is wagon shortage or are you saying that the present wagons are covering longer distances and therefore you are not able to move more?

PROF. MADHU DANDAVATE: I have made that point repeatedly clear. Recently our friend, Shri Pai, has not."

Prof. Matter Dandayate

been attending the session for a long time. I have given that information to the House. We have got 4 lakh wagons. We can say that about 5 per cent are sick or under maintenance. Even then we have about 3.75 lakh wagons. It is true that under the new conditions there are certain ties. Our difficulties are, today there are locomotives as well as WAGOUS which are already manufactured, but we required wheel sets for them. Because of difficulties of floods were not able to get adequate supply of wheel sets from Durgapur steel plant. Therefore, we have taken the decision to import wheel sets. Also because BHEL is not able to give adequate number of electricals for the locomotives which are already manufactured, we have decided on certain imports. With these imports and the new allocations that have been made, it will be possible for us to increase the number of wagons and locomotives. I concede the point that in terms of present density of traffic and freight that is available, more wagons and greater investment is required. The Finance Ministry has assured us.

SHRI T. A. PAI: We have a wagon industry which is suffering very badity. It was set up for meeting the requirements of Indian Railways. We are paying wages to the workers in the wagon industry. It is unrealistic not to convert those wages into wagons. Whenever the wagon industry approaches the railways, you say

that you have got adequate number of wagons. Whenever we want wagons to move, you say that because they are now covering larger distances, the problem is there. Will you be able to solve the problems once for all for the country or not?

PROF. MADRU DANDAVATE: I do not know whether I will be able to solve it was for all: But gradually we will try to solve the problets. He are trying to remove both the sent traints by providing imported wheel

sets for the wagons which his allessy manufactured and by importing slow electricals for the locomotives.

.... There is another big constraint. Very often the question is raised as to what is the propriety of raising such resources at all. Why Rs. 178 crores? I would like to tell you that when we sought from the Government of India's general revenue and Planning mission certain allocations for Annual Plan of Indian Railways and the Indian Railways have been given almost Rs. 100 crores more as compared to last time-to be exact it is 97 crores.—When we got these allocation there was an understanding that we would not merely borrow money from the General Revenue but we would also try to generate more internal resources. We would also matchnot exactly a mathematical matchingwith their contribution but thing will have to be done. And as a result of that, as far as season tickets are concerned, certain changes have to be brought about. Here the question was raised that as a result of new freight structures that we have evolved it is possible that there will be increase in prices of essential commodities, Sir I do not again want to bother you with all the details but in this memorandum of pink colour, we have given details of price increase on a number of commodities.

SHRIMATI PARVATHI KRISHNAN: This colour is known as shocking lnk.

PROF MADHU DANDAVATE: Traditionally the Reds are very much alergic to pink colour.

Here we have worked out in this Memorantium what inticence is likely to be there as a result of freight increase that we have already amounted. For instance, I will quote two or three commedities. As far an independent of the 137 philes per key the service of the 137 philes per key the service was used in the content of the figures, I found, that contents was made between rupes and paisa. I hope

after I have pointed this out, the confusion would not be there.

As far as the third commoditykerosene—is concerned, it will be 0.7 paisa per litre. These are some of the samples which I have placed before you. We have the full report. Therefore, I have already pointed through the memorandum as to what is likely to be the incidence of increase.

Why the resources were necessary? This is another aspect which is very important. Let the hon Members of this House understand why we are trying to have mobilisation of more internal resources. Here, again, I do not want to cast aspersion on Railway Ministers in the past because perhaps, money was not available to them and therefore, that part remained neglected. You will be shocked and surprised to know that when we used ultrasonic detectors to find out whether there are cracks in the rails, it was indicated that 5500 kms. length of rails are such that if there is no primary renewal, that means, plete replacement of those rails, it is likely that when fast trains go on those rails, every rail is likely to undergo ten or twelve fractures, multiple fractures like multiple fractures of the bones. Therefore, there has to be a priority for immediate primary renewal of 5500 kms, of rails at a cost of Rs. 560 crores. If we do not spend on this and say that in order not to cause any hardship to anyone we will have a status-quoist attitude, we will not undertake maintenance, we will not undertake developmental activities and we will also not tax that would not be a constructive attitude to adopt. So, we do not want to take that status-quoist attitude because it will be at the cost of the safety of passengers. Therefore, 5500 kms. of rails will have to be primarily replaced at the cost of Rs. 560 crores. Like that, there are a number of other things. We convinced the Planning Commission that we must get priority for this. Last year, we got Rs. 51 crores. This year, we have been able

to secure Rs. 65 crores and. are going to address ourselves to the task of primary renewal of these rails so that the required safety and security standards on the rails can be maintained.

Due to all these aspects we are required to undertake certain schemes by which generation of additional resources has to be made.

There is another field which been neglected. Take, for instance, the suburban trains; take the Bombay Central suburban tarins. More 30 per cent of the rakes were imported from outside from certain manufacturing concerns, which had constructed certain types of compressors and traction motors. They were bound to become out-moded after a number of years. Those who planned things never imagined that all these imported materials would become obsolete after 25 or 30 years. As a result of that, the very manufacturers who are manufacturing these com-"it has become an ponents said obsolite design; we are not manufacturing it at all". Indigenous parts do not go into that. Therefore, we are trying to import them from the countries where we will be able to get them. That again involves a certain amount of expenditure.

I am not talking here of the new works; whatever on-going works are there, for them we require Rs. 70.81 crores. And the new works that we must take up for the safety and security of the passengers are of the order of Rs. 50.77 crores. So, on the whole we require Rs. 121.58 crores. That is the expenditure that we are required to incur. I do not know how all this can be gone without increasing the freight and fare, saying sceurity does not matter or that it can play a secondary role.

It is after taking into account all these factors that we have introduced certain changes in the structure various rates. Here let me again tell you very clearly that even though the rates on season tickets were increased



[Prof. Madhu Dandavate]

in this budget, if you travel from Bombay to Poona by first class, the season pass for the entire month costs you only the fare for 5 to 51 journeys. For that, one can travel 120 miles for a month. Of course, there are suburban routes where the problem is different it depends upon the distance, whether it is 1 to 5 km or 5 to 10 km or 10 to 15 km.; I do concede that point.

I one of those am not rigid attitude who take a that whatever I said in budget speech should stand, as if it is the last word of wisdom. That is not my attitude at all. Even when I was in the opposition, I had cultivated that habit and, fortunately, I preserved that heritage. Even when I came to the ruling party, that has been my attitude Therefore, you may recall that when the Constitution (Twentyfourth Amendment) Bill came up for discussion, though I was sitting in the opposition benches, though I was entitled to only ten minutes, I was given 45 minutes to speak on that Bill. because my attitude was and is to judge every problem on its merits, not from any partisan angle. I maintain that heritage even now, and that is the attitude of my colleagues here. That is why we are taking a different attitude. Therefore, we have reconcile the claim of generation of resources on the one side and the aspirations of the common man on the other.

I know it very well that some industrial workers in Bombay are forced to travel a long distance only because they are staving at a far off place, or because the employer has set up his factory at a far off place. No doubt there is a proposal or suggestion, made by the Tariff Enquiry Committee, that we can bring a Bill by which the entire amount can be transferred to the amployers. But, again, in Bombay who are the employers? They are the Central Government, the State Government, the LIC or the Municipal Corporation, perhaps a few

private entrepreneurs also. So, it will mean taking money from one pocket and putting it in another pocket. Probably, that will have to examined, but it will take some time. Therefore, in the mean time, we have introduced certain changes, as far as the fare structure is concerned.

After reviewing the entire problem, after looking to the financial needs for safety security and other developments, and after taking note of the aspirations of the common man staying in the suburban areas, whether in Calcutta, Madras or Bombay, I want to announce here that whatever increase was announced in the budget, we are cutting it down by 50 per cent.

AN HON. MEMBER: There should be total withdrawal.

PROF. MADHU DANDAVATE: We are cutting down the increase by 50 per cent.

SHRI P. VENKATASUBBAIAH (Nandyal): It is all pre-arranged.

MADHU PROF. DANDAVATE: Nothing is pre-arranged. Let me tell you very clearly that if the House were to accept the full increase. I would have no grouse at all. Irrespective of party affiliations the reaction that was expressed in the House and outside by Hon. Members was against this level of increase and the passenger associations, the various political parties, chambers of commerce and various industrial organisations came forward with this suggestion for a reduction. Therefore, we are cutting down by 50 per cent the increase that was introduced on the second class season ticket fare.

There is another aspect. As far as the First Class was concerned, it was linked up with the Second Class increase in fare and as far as former proposals were concerned the ratio was , between 4.12 and 4.80 means, the ratio of the First Class form and the Second Class fare. That was 4.80 times the Second Class fare. The minimum was 4.12 times the Second Class fare. There we are uniformly making it only 4 times the Second Class fare. Whatever be the revised fare that we are introducing after cutting down this 50 per cent of increase whatever be the revised fare—4 times of that will be the First Class fare. That will be the change.

As far as the other aspect is concerned, one provision which was introduced in the Budget already speech has been misised by many Quite a good number of friends from various suburban areas of Bombay. Madras and Calcutta have been demanding that this particular concession regarding the distance within which the jurisdiction of the suburb falls, that should be changed and in my initial Budget speech itself I had indicated that the jurisdiction of the suburban tickets has been actually increased from 80 kilometres to 150 kilometres. That particular concession was already granted there and that will continue.

SHRI DINEN BHATTACHARYA (Serampore): What about student concession?

PROF. MADHU DANDAVATE:
The student concession continues.

SHRI DINEN BHATTACHARYA: The student concession, including the increase?

PROF. MADHU DANDAVATE: Listen to me. You know it very well.

SHRI DINEN BHATTACHARYA: That is why I am asking you to clarify.

PROF. MADHU DANDAVATE: I want to give you the reply, but if you do not want to hear, what can I do?

I want to tell you that the percentage consession that existed in calcutta, Madras and Bombay will continue exactly to the same tune. There will be no change at all. You can tell the students who are your followers that there is no danger to their concession at all.

Sir, there is one more aspect. What wil he the financia, consequence of the change in the proposals? Sir, I have projected a surplus of Rs. 88 crores_I take the round figure of Rs. 88 crores. As a result of the increase that I had initially suggested. we were expected to get Rs. 36 croresas a result of the season ticket increase. suburban and non-suburban Now, half of that will be lost. So. Rs. 18 crores will be lost. Still we will be left with a surplus of Rs. 70 crores. And here Of course, I come to the problem. economists in the House like Mr. Pai will not raise this issue. But the com-. mon man will ask this question as to why Madhu Dandavate is so much enamoured of producing so much surplus. I am enamoured of producing surplus because I want to look not only from the point of view of the Railways. but also the entire national economy of the country. If we resort to deficit, what do we do? We will be drawing from the general revenue and to that extent we will be increasing the pressure on the general revenue. To the extent we are able to generate the surpluses we will be able to move ahead. In this connection I want to draw your attention to one very significant radical structural change we have brought about after 125 years of Indian Railways. The Indian Railways are 125 years old. The finance, of Indian Railways were separated in 1924. But from that time onwards the capital structure of the Indian Railways continued. We draw the capital from the general revenue, we pay the dividend whenever there is a surplus. When there is a deficit we borrow from the general revenue as a loan and pay it as a loan taken from the general revenue to the general revenue and on that there is an interest and as a result of that the debt goes on increasing and the net result was that by 31st March last year though I had projected a surplus of Rs. 89 crores, the actual surplus was

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Rs. 126 crores, but it was all utilised and washed away in paying—the old debts because the past administrations ran into deficits and over paid the dividend and therefore they borrowed from the general revenue to pay to the general revenue and on that they had to pay the interest.

Last year we had appointed expert committee for capital structure review. Fortunately, that report was ready, and the Finance Ministry accept. ed it with little changes, and I was able to present it to the House Railway Convention Committee has also supported it. As a result of that, the net gain will be that henceforth if there is no surplus, then there will be no borrowing from the general revenues to pay the dividend hability. and there will be no interest liability. It will be treated as a deferred hability to be paid whenever there is a surplus. There was an accumulated interest of the order of Rs. 93 crores. As a result of this, we will get rid of this Rs. 98 crores. That will be the net gain as a result of the review of the capital structure, and in future more surpluses will be available for the development of lines in the backward areas which people are demandfing. This is the radical change which we have made.

I now come to the problem of the workers. I am proud of my workers, There have been a number of pending demands of the railway workers, and there was the demand for bonus also. I do not want to take the time of the House, but I want to draw your attention to pages 7 and 8 where I have pointed out how a number of pending demands of Class II, Class III and Class IV workers have been actually conceded I do not want to read them again because I read them during my initial speech. These problems have been settled. Some more problems are being settled. The only question that really remains to be settled is the question of bonus, bonus is paid, indirectly you take it for granted that the railway is an industry. If you take the railway as an industry, then it should be treated on a par with public sector industries. All these things will fellow. SHRIMATI PARVATHI KRISH-

SHRIMATI PARVATHI KRIST-NAN Do not make it indirect, make it direct

SHRI T. A. PAI: You had demanded this bonus. All these calculations must have been in your mind at that time. How is it fair for you now to deny it?

MR. SPEAKER: There has been a change of place.

PROF. MADHU DANDAVATE can tell Mr. Pai that all these calculations were in my mind, and after Treasury Benches my joining the mathematics has not deteriorated all. All the calculations are intact. I know how much money will be required, but at the same time you may probably remember that some economic journals had calculated that probably payment of bonus would require Rs. 65 to Rs. 70 cro-But during the last one and a half years a number of pending demands have been settled costing Rs. 126 crores. If we had refused all of them, bonus could have been paid. It is very easy to say from an academic point of view that bonus should be paid, but when certain tribunals were appointed, their awards were given, I cannot say that because I want to utilise this money for bonds, all these de-

As far as the question of bonus to rallwaymen is conserved, the Cabinet had appointed a subscommittee, and I am saying with the full authority of the Phiance Ministry: that the Cabinet sub-own mittee went into the problem of wages, incomes and particularly bonus.

AN HON, MEMBER: The Boothslingum Committee.

PROF. MADEU DANDAVATE. Not only that. Besides that also whatever points were represented ware taken into account, and the question was examined by them.

Certain changes have taken place in the meantime, and the Finance Ministry want to examine in depth whatever formulations have been arrived at by the Cabinet sub-committee regarding bonus and decide what attitude should be taken towards payment of bonus to railway, P & T and defence employees, and only after the Finance Minister examines a final decision can be taken. I can assure you that we will try our best to see that these problems are sorted out not in confrontation with the working class, but in co-operation with them.

SHRIMATI PARVATHI KRISHN-AN: He has not said anything about what I raised, about my getting the letters in Hindi. I continue to get letters in Hindi and that is a very important point. The Minister cannot deny that.

That has continued to be our attitude,

and in the future also that will con-

tinue to be our attitude.

PROF. MADHU DANDAVATE:
I will reply to that.

I forgot to make one announce-

ment. A_s far as the season tickets are concerned, we had decided that the previously concessions that even the quarterly pass would be available at two and a half times the monthly pass that was removed—would be restored and therefore, in future even the quarterly passes will be available at two and a half times the monthly pass.

SHRIMATI PARVATHI KRISH-NAN: What about my getting letters in Hindi? I continue to get letters in Hindi.

PROF. MADHU DANDAVATE: It is a very sensitive issue. I will conclude on that point.

SHRIMATI PARVATHI KRIS-HNAN: I send representations and cannot replies. If you want me to stop making representations, I will do so. 4462 LS—12.

PROF. MADHU DANDAVATE: Don't get angry. At least I will not get angry on the language issue. As far as my replies are concerned, the replies go in the language in which they come. We have certain zones which are Hindi regions and certain zones which are non-Hindi regions. Sometimes what happens is, when a Member is staying in the Hindi region, through the mistake of the office, sometimes the letters goes in Hindi.

SHRIMATI PARVATHI KRISH-NAN: We, the Members of Parliament, stay in Delhi. How does Delhi become a Hindi region for us?

PROF. MADHU DANDAVATE: Through the mistake of the office, two or three letters might have gone in Hindi to Shrimati Parvathi Krishnan. I have given instructions in the past and I will give instructions once again that special care should be taken to see that not a single letter goes to Shrimati Parvathi Krishnan in Hindi. I give you that assurance.

16.33 hrs.

SPECIAL COURTS BILL-Contd.

MR. SPEAKER: Now we come to the Special Courts Bill. There are some amendments to be moved.

SHRI C. M. STEPHEN (Idukki): I move:

Page 3, line 35,—

after "Special Court" insert-

"and may, for the said purpose, direct that a Special Court be constituted" (132).

This is an amendment to clause 10.

MR. SPEAKER: Mr. Anant Dave, are you moving your amendment No. 134?

SHRI ANANT DAVE (Kutch): I am not moving my amendment.